



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:40 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	PIL/54/2022	TIHU NAGAR UNNAYAN SAMITTEE <b>Versus</b> UNION OF INDIA AND 6 ORS	MR A KALITA MR K TALUKDAR	MR. S BORTHAKUR (R-4) GA, ASSAM MR. S S ROY (R-4) ASSTT.S.G.I. SC, PCB
2	PIL/56/2022	JYOTIRMAY JANA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, REVENUE
3	WP(C)/3544/2022 FIXED	SMTI. MANJU SAIKIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
4	WP(C)/5594/2022	LUHITA DOLEY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
5	WP(C)/5725/2022	M/S MCLEOD RUSSEL INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 3 ORS	MS. N UPADHYAY MR. P DAS MR ANKIT KANODIA	SC, TAXATION SC, TAXATION ASSTT.S.G.I.
6	WP(C)/5754/2022	ABUL HASAN RAFIQUE AHMED AND ANR <b>Versus</b> HOUSING AND URBAN DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. B BARUAH MR S HUSSAIN	
<b>ADMISSION</b>				
7	WP(C)/231/2021 FIXED	DAIKHYA RANI KAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR H K J AHMED	MR. S C BISWAS (R-4) MR D BANIA (R-4) MR. P S BISWAS (R-4) MS. R DEVI (R-4) SC, NF RLY
8	WP(C)/94/2022 FIXED	JUGAL KUMAR SARMA AND 211 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MISS. R R KAKATI MR. S U AHMED N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE

9	WA/184/2022 FIXED	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
10	WA/202/2022 FIXED	FIROJA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 17 ORS.	MR P K GOSWAMI MR F HAQUE MR F HAQUE MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, P AND R.D. GA, ASSAM MR. A MANNAF (r-9-12,- 4-18 MR A SHARMA (R13, R17) MR. A B ACONDA (r-- -12,14-18 MD A S ALI (r-9-12,14-18
11	WA/278/2022 FIXED, CAVT./346/2022	RUHUL AMIN BEPARI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. B	MR. M K CHOUDHURY MR D MAHANTA	SC, HIGHER EDU MR. R GOSWAMI MS. U BHATTACHARYYA MS. N DEVI FOR CAVEATOR

**MATTERS REGARDING PROVINCIALIZATION**

12	WP(C)/4468/2018 FIXED (GROUP - E)	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
<b>WITH</b>				
13	WP(C)/6095/2018	SWARUPANANDA MISSION SANSKRIT VIDYAPITH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, SEC. EDU.
<b>WITH</b>				
14	WP(C)/6096/2018	MADHUKUCHI ANCHALIK ADARSHA SANSKRIT VIDYAPEETH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MR. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
<b>WITH</b>				
15	WP(C)/6134/2018	LAKHAITARA ANCHALIK SANSKRIT VIDYALAYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. MR. N J KHATANIAR (SC, HIGHER EDUCATION)
<b>WITH</b>				
16	WP(C)/6182/2018	BILLESWAR SANGSKRIT VIDYAPITH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J I BARBHUIYA MR. L MOHAN MS F BEGUM MRS. K H CHOUDHURY	SC, SEC. EDU. SC, SEC. EDU.
17	WP(C)/1816/2019 FIXED (GROUP - G)	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
<b>WITH</b>				
18	WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
19	WP(C)/163/2020 FIXED (GROUP-A)	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
<b>WITH</b>				
20	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
<b>WITH</b>				
21	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)

22	<b>WITH</b> WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
23	<b>WITH</b> WP(C)/3481/2018	AJIT BORAH AND 47 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
24	<b>WITH</b> WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC
25	<b>WITH</b> WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
26	<b>WITH</b> WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/1271/2022 in WP(C)/5732/2018	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR	SC, SEC. EDU.
27	<b>WITH</b> WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
28	<b>WITH</b> WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
29	<b>WITH</b> WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
30	<b>WITH</b> WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
31	<b>WITH</b> WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
32	<b>WITH</b> WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA

33	<b>WITH</b> WP(C)/3297/2019	ALAM ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
34	<b>WITH</b> WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
35	<b>WITH</b> WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
36	<b>WITH</b> WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
37	<b>WITH</b> WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA
38	<b>WITH</b> WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
39	<b>WITH</b> WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
40	<b>WITH</b> WP(C)/4854/2022	NETTYANAND GOGAI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU GA, ASSAM SC, SSA
41	WP(C)/5040/2021 FIXED (GROUP-C)	DWIPEN KUMAR SARMAH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
42	WP(C)/1406/2022 FIXED (GROUP-B)	DIPAK KUMAR DAS AND 34 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
43	<b>WITH</b> WP(C)/536/2021	ALAUDDIN AHMED AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
44	<b>WITH</b> WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
45	<b>WITH</b> WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
46	<b>WITH</b> WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
47	<b>WITH</b> WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE

48	<b>WITH</b> WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
49	<b>WITH</b> WP(C)/5912/2021	MUKHESWAR REGON AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	<b>WITH</b> WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	<b>WITH</b> WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	<b>WITH</b> WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
53	<b>WITH</b> WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
54	<b>WITH</b> WP(C)/688/2022	RANJIT DADHARA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
55	<b>WITH</b> WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
56	<b>WITH</b> WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
57	<b>WITH</b> WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
58	<b>WITH</b> WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
59	<b>WITH</b> WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	WP(C)/2445/2022 FIXED (GROUP-F)	BABUL DAS AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
61	WP(C)/2446/2022 FIXED (GROUP-D)	RITU SALOI KALITA AND 88 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
62	<b>WITH</b> WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
63	<b>WITH</b> WP(C)/8148/2018	NUR ISLAM AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.

64	<b>WITH</b> WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE
65	<b>WITH</b> WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
66	<b>WITH</b> WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
67	<b>WITH</b> WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
68	<b>WITH</b> WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
69	<b>WITH</b> WP(C)/175/2020	SAIF UDDIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
70	<b>WITH</b> WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
71	<b>WITH</b> WP(C)/6311/2021	ROWSHANARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
72	<b>WITH</b> WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
73	<b>WITH</b> WP(C)/6616/2021	PANKAJ MAHANTA AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	SC, SEC. EDU. GA, ASSAM SC, FINANCE
74	<b>WITH</b> WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
75	<b>WITH</b> WP(C)/6973/2021	ABU TAHER SIDDIQUE AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
76	<b>WITH</b> WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
77	<b>WITH</b> WP(C)/79/2022	GIRIJA NANDA LAHKAR AND 143 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	SC, SEC. EDU. GA, ASSAM SC, FINANCE

78	<b>WITH</b> WP(C)/1959/2022	BHUBANESWAR LAHKAR AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
79	<b>WITH</b> WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
80	<b>WITH</b> WP(C)/2447/2022	MANJU TALUKDAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
<b>ORDERS</b>				
81	WP(C)/2518/2016 FIXED	THE UNION OF INDIA <b>Versus</b> MD. SOHRAB ALI and 28 ORS	MR.S C KEYAL ASSTT.S.G.I.	MR. M KHAN(R-1-4) MRJ RAHMAN(R-1-4)
82	WA/44/2018 FIXED	JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR . J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3) MR. U DUTTA
	<b>WITH</b> I.A.(Civil)/655/2018 <b>in</b> WA/44/2018	MD JIYARUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	SC, SEC. EDU.(R1TO3)
83	WA/260/2018 FIXED, PERSONAL APPEARANCE AT 10:30 AM	UNION OF INDIA AND 3 ORS <b>Versus</b> ON THE DEATH OF OM PRAKASH, HIS LEGAL HEIRS REPRESENTING	MR. S C KEYAL ASSTT.S.G.I.	MR A KALITA AMICUS CURIAE
84	WA/224/2020 BY SLIP	THE MANAGEMENT OF NORTH EASTERN REGIONAL AGRICULTURAL MARKETING CORPORATION LTD. <b>Versus</b> THE WORKMEN	MR H K DAS MR D J DAS MR. A R GOGOI MR. U PATHAK	MS. P DUTTA (R-1) MR. N K BARUA (R-1)
85	PIL/31/2021 FIXED	ADVOCATES ASSOCIATION FOR INDIGENOUS RIGHTS OF ASSAMESE AND ONE OTHER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA MR. K R BOROOAH M R Sharma	GA, ASSAM SC, HEALTH AND F W SC, REVENUE SC, NRHM
86	<b>WITH</b> PIL(Suo Moto)/4/2021	XXX <b>Versus</b> IN RE- THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 3 ORS		GA, ASSAM SC, HEALTH AND F W
87	<b>WITH</b> PIL/33/2021	ASIF IQBAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. F	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, HEALTH
88	PIL/85/2021 FIXED	MD NUR ISLAM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M DUTTA MR. D J BORAH	GA, ASSAM MR S HUSSAIN SC, AGRI. DEPARTMENT SC, FOREST SC, P C B A
89	Cont.Cas(C)/92/2021 FIXED	UTPALA KAUR CHOUDHURY <b>Versus</b> MRIDUL CHOUDHURY	MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR J DAS	MR. A CHAMUAH MR. S D ROY MR. B KONWAR MS D DUTTA
90	WA/275/2021 BY SLIP	ASSAM GRAMIN VIKASH BANK <b>Versus</b> SMTI. BABITA GUPTA	MR SISHIR DUTTA MR S DUTTA	MS D BORGHAIN MS. J PURKAYASTHA
91	PIL(Suo Moto)/1/2022 BY SLIP	XXX <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. P N GOSWAMI MR. T GOGOI ADDL. AG, ASSAM SC, G.H.C	

92	Mat.App./7/2022 FIXED, WITH LCR  <b>WITH</b> I.A.(Civil)/2273/2022 in Mat.App./7/2022	ADHIR CHANDRA DAS <b>Versus</b> SMT. RAKHI DEY  SMT. RAKHI DEY <b>Versus</b> ADHIR CHANDRA DAS	MR G N SAHEWALLA   MR. B C DAS	MR. B C DAS   MR M SAHEWALLA
93	W.P.(CrI.)/20/2022 BY SLIP	ALIA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. Y S MANNAN MR. C K NATH	GA, ASSAM MR. K K PARASAR (r-5) ASSTT.S.G.I.
94	PIL/21/2022 FIXED	DR. BHASKAR JYOTI GOGOI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. K K DUTTA	SC, NHAI ASSTT.S.G.I. SC, PWD
95	CRP/81/2022 FIXED	MR. KEVIZATHI SESA <b>Versus</b> THE STATE OF NAGALAND AND 4 ORS.	MR LIMAWAPANG MR. A K RAY MR. I GOGOI MISS T DAS	ADDL. AG, NAGALAND
96	WA/245/2022 FIXED	DIPANJALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B PURKAYASTHA MR. B ZAMAN MR. S SUTRADHAR	SC, HIGHER EDU ASSTT.S.G.I. SC, U G C SC, G U SC, ASSAM UNIVERSITY
97	I.A.(Civil)/2610/2022 in WA/9490/2022  <b>WITH</b> WA/9490/2022 (Filing Number)	THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. <b>Versus</b> ABUL KACHEM AND ANR.  THE DEPUTY COMMISSIONER, KENDRIYA VIDYALAYA SANGATHAN AND ANR. <b>Versus</b> ABUL KACHEM AND ANR. F	MR. S C BISWAS MS A BORAH  MR. S C BISWAS	ASSTT.S.G.I.   ASSTT.S.G.I.
<b>HEARING</b>				
98	PIL/9/2015 FIXED	X X X <b>Versus</b> IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 7 ORS	MR. H K DAS SC, GHC	MR.P PATHAK(R-6) MR.G N SAHEWALLA(R-9) MR N DUTTA MR.B N SARMA GA, ASSAM MS.A K CHOUDHURY(R-5) MR P DEKA (R-10) MSS CHANGKAKATI(R-6) MR. A CHAMUAH(R-4) MR.A NARZERY(R-6) MR.M CHOUDHURY(R-5) MR.D CHOUDHURY(R-5) MS.R JAIN(R-9) MS.P BARMAN(R-6) MR.T ALI(R-5) MR. P MAHANTA MRS.S S BAWARI(R-9) MR. A PHUKAN MS.D BHUYAN(R-6)(Res. No.1,2,3,7 & 8 Notice issued not appeared) MR. R B GOHAIN MR P AGARWAL MR.S N KRISHNATRAYA(R- 5) MS. G GOSWAMI (R-11, 12 AND 13)
99	WA/211/2019 FIXED, WP(C)/3117/2012 (D/O)	DIPALI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A M MAZUMDAR MD R ISLAM MR D N SARMA S K DAS	SC, SEC. EDU. MR. B TALUKDAR SC, FINANCE
100	WA/298/2021 FIXED, CAVT./377/2019 (D/O)	UNION OF INDIA AND 3 ORS <b>Versus</b> BIKRAM RANA	MR. S C KEYAL ASSTT.S.G.I.	MR. B CHETRI FOR CAVEATOR



101	WA/10/2022 FIXED	KAMRAN PASHA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, P AND R.D. GA, ASSAM MR. D K BAGCHI MR. S A HUSSAIN (R-9,12) MR D J HALOI (R-9,12)
102	WA/85/2022 FIXED, CAVT./117/2021	SANJAY KUMAR JALAN AND 3 ORS. <b>Versus</b> M/S M P JALAN AND 5 ORS. A	MR. K N CHOUDHURY MR B K MISHRA MR. S ISLAM MR A HAWARI	MR G RAHUL MR. D M NATH (R-2) FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
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11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:45 PM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**COURT NO: 1**

**[THIS BENCH WILL SIT AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	I.A./2505/2015 in MACApp./260897/2015	MD. DIDARAT ALI <b>Versus</b> MRS. MINU BEGUM and 6 ORS,	MR.P K GOGOI MR.N AHMED MR.B BURAGOHAIN MR.J P KACHARI	MR.S K GOSWAMI(R-7) MR.B K GOSWAMIR-7 MR.R KATHKATIA(R-7)
	<b>WITH</b> MACApp./260897/2015 (Filing Number)	MD DIDARAT ALI <b>Versus</b> MRS MINU BEGUM and 10 ORS		
2	I.A./971/2016 in MACApp./268537/2016	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SMTI. SUKO KUMARI TANTI and 3 ORS,	MS.N MODI MS.M CHOUDHURY MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M DUTTA
	<b>WITH</b> MACApp./268537/2016 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SUKO KUMARI TANTI and 3 ORS		
3	I.A.(Civil)/80/2019 in MACApp./17294/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> NEKIBUDDIN AHMED AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./17294/2018 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> NEKIBUDDIN AHMED AND ANR		
4	I.A.(Civil)/259/2019 in MACApp./17435/2018	SHER ALI <b>Versus</b> ABDUL ZABBAR AND ANR	MR. A R AGARWALA	MR. P HAZARIKA (R2) MR. H S BORAH (R2) MR D SAIKIA (R2)
	<b>WITH</b> MACApp./17435/2018 (Filing Number)	SHER ALI <b>Versus</b> ABDUL ZABBAR AND ANR		
5	I.A.(Civil)/345/2019 in MACApp./17761/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DEVIKA SARMA AND 5 ORS	MR. K K BHATTA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
	<b>WITH</b> MACApp./17761/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI DEVIKA SARMA AND 5 ORS		

6	I.A.(Civil)/420/2019 in MACApp./404/2019	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTT RUSHNA BEGUM AND 5 ORS	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B CHAKRAVARTY MR. M TALUKDAR MR. U DAS MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6) MR. A SHAKIL MS THUYEKHRULU
	<b>WITH</b> MACApp./404/2019 (Filing Number)	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTT RUSHNA BEGUM AND 5 ORS		
7	I.A.(Civil)/839/2019 in MACApp./17993/2018	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. MAHILA BALA RAY AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MS J ROY	
	<b>WITH</b> MACApp./17993/2018 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI MAHILA BALA RAY AND 2 ORS		
8	I.A.(Civil)/1678/2019 FIXED in MACApp./246756/2015	UNION OF INDIA and ANR <b>Versus</b> SMT TASERING LHAMU	C.G.C. MRS. A GAYAN	
9	I.A.(Civil)/2431/2019 FIXED in MACApp./7776/2019	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI NRIPEN CH. DEKA AND 2 ORS.	MRS. B ACHARYA MR. A ACHARYA	
	<b>WITH</b> MACApp./7776/2019 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI NIPEN CH. DEKA AND 2 ORS		
10	I.A.(Civil)/658/2022 in MACApp./1401/2022	DHRUBOJIT MEDHI <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS.	MR. A R AGARWALA	
	<b>WITH</b> MACApp./1401/2022 (Filing Number)	DHRUBOJIT MEDHI <b>Versus</b> THE NEW INDIA ASSURANCE CO. LTD. AND 5 ORS. B	MR. A R AGARWALA	

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 2**

**[DIVISION BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 24-08-2022 TO 30-09-2022  
(RELATING TO DIVISION BENCH-II), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/7301/2018 WITH OFFICE NOTE	MANOJ KR. UPADHAYAY <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	MR. P P DUTTA MR. A BORUA	GA, ASSAM
2	CRL.A(J)/30/2021 WITH OFFICE NOTE, LCR 5 FILES	HIRANYA KANDHA @ HIREN KANDHA <b>Versus</b> THE STATE OF ASSAM	MS R D MAZUMDAR, AMICUS CURIAE	PP, ASSAM
3	I.A.(CrI.)/133/2021 WITH LCR 4 FILES, P.B.-2, FIXED in CrI.A./65/2021 <b>WITH</b> CrI.A./65/2021	SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
		SHRI LOHIT KUMAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BHATTACHARYA	PP, ASSAM
4	W.P.(CrI.)/26/2022 FIXED	PEERU @ PIRU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	GA, ASSAM
5	CrI.A./59/2022 WITH OFFICE NOTE, LCR 4 FILES	LALU TANTI @ AJIT TANTI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
6	CRL.A(J)/48/2022	LALU TANTI @ AJIT TANTI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN, AMICUS CURIAE	PP, ASSAM
7	CrI.A./110/2022 WITH LCR 4 FILES, FIXED	PIYAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/274/2022 in CrI.A./110/2022	PIYAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR. T A RAHMAN MS. S NAZNEEN	PP, ASSAM

8	I.A.(CrI.)/263/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./105/2022	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
	<b>WITH</b> CrI.A./105/2022	SULTAN @ SULEMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MR. A K DAS MS. R DEVI	PP, ASSAM
9	I.A.(CrI.)/394/2022 WITH OFFICE NOTE in CrI.A./6252/2018	MRS SAJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MS R D KAKATI MS. N THAPA MR. M GOGOI	PP, ASSAM
	<b>WITH</b> CrI.A./6252/2018 (Filing Number)	MRS SAJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS		
	<b>WITH</b> CrI.L.P./43/2022	MRS SAJIDA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B SINHA MS R D KAKATI MS. N THAPA MR. M GOGOI	PP, ASSAM
10	I.A.(CrI.)/418/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./175/2022	RINKU HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> CrI.A./175/2022	RINKU HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. A CHAUDHURY MR. D BORA MR. N MAHAJAN MR. N MAHAJAN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
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## THE GAUHATI HIGH COURT AT GUWAHATI

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### [ For Monday,5th September 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II OR AT 3:00 PM AND  
WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Arb.P./22/2022	M/S UPAL GHOSH ASSOCIATES <b>Versus</b> OIL INDIA LIMITED AND ANR	MS. A VERMA MR. K P PATHAK	MR. A SARMA MS N N SHARMA MR T R SEN MR. LENTSO SC, OIL
2	Arb.P./23/2022	SMT. RAJ LAXMI GUPTA <b>Versus</b> SHIVAJI PRASAD AND 4 ORS.	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	
<b>ADMISSION</b>				
3	Arb.P./5/2020	M/S. C.C. CONSTRUCTION AND 5 ORS. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. R HUSSAIN MRS. S ROY	MR G GOSWAMI SC, NF RLY
4	Arb.P./34/2020	BEB-DDS-RKD (JV)-NAYAK (JV) <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND ANR.	MR G N SAHEWALLA MR. U K NAIR MR H K SARMA MR. R SINGHA MR. M SAHEWALLA	MS G SARMAH SC, RAILWAY
5	Arb.P./15/2021	M/S RKBI REAL ESTATE DEVELOPERS AND CO <b>Versus</b> KHAGEN CHANDRA DAS AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA	MR. A GOGOI (R1-R6) MR D K BARUAH (R1-R6)
6	Arb.P./23/2021	M/S R J PADMARAJ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A BHATTACHARYA MS K TALUKDAR MR. A BHATTACHARJEE	MRS. UMA CHAKRABORTY MS. N K DEVI (R-5) MR. N ANIX SINGH (R-5) MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
7	Arb.P./35/2021 FIXED	M/S S D CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M BISWAS MR S DAS MR K DEKA MS M DAS	ASSTT.S.G.I.
8	Arb.P./3/2022 FIXED	M/S SOHUM SHOPPE PVT LTD <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR G N SAHEWALLA MR D SENAPATI MS. S KATAKEY MR M SAHEWALLA MS. S. TODI	MR. B J GHOSH MR. R GOSWAMI MS. P BORTHAKUR
9	Arb.P./9/2022 FIXED	KANDARPA CHALIHA <b>Versus</b> BHABEN BHARALI	MR R SENSUA MR D BORAH M. A. OASIS	MR. S BISWAKARMA MR T DAS

10	Arb.P./15/2022 FIXED	M/S DIPAYAN PAUL AND CHANCHAL PAUL JV <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PATHAK MR. R THADANI	SC, PWD
11	Arb.P./16/2022	DURGA KRISHNA STORE PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R HUSSAIN MRS. S ROY MR. A A AHMED	MR. S K MEDHI ASSTT.S.G.I.
<b>ORDERS</b>				
12	Review.Pet./165/2019 WP(C) 6168/19 REV PET. 117/20 REV PET. 21/21 (ALL D/O), FIXED	MS. NISHA MEDHI AND 19 ORS. <b>Versus</b> SRI AKALESH KALITA AND 35 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA	SC, EDU
13	I.A.(Civil)/137/2020 in Arb.P./35/2016	SAMADEET BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
<b>WITH</b>				
	Arb.P./35/2016	PABITRA JIBAN BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
14	Arb.P./25/2021	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. S ROY	SC, PWD
15	Review.Pet./106/2021 WP(C) 3386/18 (D/O), FIXED	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. GA, ASSAM MR. B CHETRI (r-8) MR K KASHYAB (r-8) SC, FINANCE
<b>WITH</b>				
16	WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
17	I.A.(Civil)/711/2022 Arb.P./13/2019 (Disposed), FIXED in Arb.P./13/2019	DAVENDER KUMAR JAIN <b>Versus</b> RAVINDER KUMAR JAIN AND ANR. E	MD K RAHMAN	MR G N SAHEWALLA (R-2) MR. S SAHU (R-2) MR M SAHEWALLA (R-2)

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/2292/2021 B/O	KHAYRUL BASHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. W RAHMAN MS. S RASUL	SC, ELEM. EDU
2	WP(C)/3553/2021	M/S CHEMICAL AND PETRO CHEMICAL INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B SARMAH MR. R DE MS K DEKA MR I UDDIN MR I Y ALI	SC, GST
3	WP(C)/3595/2021	MR. NABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
4	Cont.Cas(C)/485/2022	SEULI BOSE <b>Versus</b> SATYENDRA KUMAR SINHA AND 2 ORS,	MR M J QUADIR MR. K MIRA MR S S ISLAM	
5	Cont.Cas(C)/486/2022	SULEMAN ALI <b>Versus</b> MAMATA HOJAI AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	
6	Cont.Cas(C)/490/2022	BHUPEN SAIKIA <b>Versus</b> DHARMA KANTA MILI	MR. P. SINGHA MR P H KONWAR	
7	Cont.Cas(C)/492/2022 B/O	AKTARA BEGUM AND 16 ORS <b>Versus</b> SAFIQUL HOQUE CHOUDHURY AND 3 ORS	MR. N HOQUE MR H GUPTA	
8	WP(C)/1440/2022	MINA KUMARI BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D DEKA MR. S HAZARIKA MR S SARMAH	SC, EDU
9	WP(C)/3431/2021	MRS MOUSUMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	SC, SEC. EDU.
	<b>WITH</b> I.A.(Civil)/594/2022 <b>in</b> WP(C)/3431/2021	MRS MOUSUMI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A DEKA	



10	WP(C)/1832/2022	TRIPURESH TRIPATHI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A T SARKAR MS S PATAR	MR. S.M.T CHISTI, SC, SEC. EDU DEPTT. GA, ASSAM
11	WP(C)/2355/2022	NUPUR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DAS MR. S M SARMA MS M. DAS MS. A SINGHA	SC, ELEM. EDU GA, ASSAM
12	WP(C)/3317/2022	ZAKIR HUSSAIN BEG AND 67 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P K GOSWAMI MR. B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	GA, ASSAM SC, FINANCE SC, EDU
13	WP(C)/3581/2022	KUSHAL KONWAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MRS. P GOSWAMI MS N SAIKIA	SC, SEC. EDU. SC, BTC
14	WP(C)/4492/2022	ANJAN DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. B N GOGOI	SC, ELEM. EDU
15	<b>WITH</b> WP(C)/4517/2022	KAMAL GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU
16	WP(C)/4553/2022	RATNA KANTA PEGU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN T TIMUNGPI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4562/2022	RINKU KEOT <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/4749/2022	MD. NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM
19	WP(C)/4770/2022 FIXED	DAMAYANTI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S B PRASAD	SC, ELEM. EDU SC, AG SC, BTC
20	WP(C)/4925/2022	ASHIK ALAHI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
21	WP(C)/5209/2022 FIXED	PARESH CH. DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, SEC. EDU.
22	WP(C)/5608/2022 FIXED	DEEPAK SAIKIA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU GA, ASSAM MR. R BORPUJARI, SC, FINANCE
23	WP(C)/5632/2022 B/O	ABDUL MALEK <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MRS. S ISLAM	SC, ELEM. EDU GA, ASSAM
24	WP(C)/5727/2022	DIPANJALI MEDHI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH K U AHMED MS N HASAN MS F INTAZ	SC, HIGHER EDU SC, BTC
25	WP(C)/5733/2022	ANGURI BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
26	WP(C)/5740/2022	TANKESWAR CHANDRA MAJUMDER <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
27	WP(C)/5769/2022	AHER ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR G BORDOLOI MS. O KITS	SC, ELEM. EDU GA, ASSAM
28	WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU

29	WP(C)/5771/2022	MAMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MS. A BORUAH MR. M DEKA MR. F A FAROOQUE	SC, SEC. EDU. GA, ASSAM
30	WP(C)/5775/2022	THE MANAGING COMMITTEE RAKESH DEB LP SCHOOL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, EDU
31	WP(C)/5781/2022	BHADRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
32	WP(C)/5783/2022	SUNIL KUMAR MITRA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	B KUMAR MR. S UPADHAY	SC, ELEM. EDU SC, BTC
33	WP(C)/5789/2022	ABDUL MALEK SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
34	WP(C)/5790/2022 CAVT. NO.08332/022,	ROFIQUL ISLAM SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	M ALAMGEER MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. M ALI FOR CAVEATOR
35	WP(C)/5795/2022	DRONA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MEDHI P BORUAH	SC, SEC. EDU. GA, ASSAM SC, AG
36	WP(C)/5796/2022	RAJIB LOCHAN ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K DUTTA MR D C NATH	SC, ELEM. EDU
37	WP(C)/5800/2022	MANORANJAN BARMAN AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	SC, ELEM. EDU SC, BTC SC, SSA SC, FINANCE
38	WP(C)/5804/2022	DR. SATYAJIT PAUL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
<b>ORDER (STAY VACATING)</b>				
39	I.A.(Civil)/2389/2022 FIXED in WP(C)/4304/2021 <b>WITH</b> WP(C)/4304/2021	BITUL BORAH AND ANR. <b>Versus</b> PRATAP BORUAH AND 5 ORS.  PRATAP BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	SC, ELEM. EDU GA, ASSAM MR. B K DAS  SC, ELEM. EDU GA, ASSAM MR J PAYENG (R-6,7) MS. C BARMAN (R-6,7)
<b>ADMISSION</b>				
40	WP(C)/978/2017	PRASANTA NARZARY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS.P B HAZARIKA MR.S ALI	GA, ASSAM(R-1) SC, ELEMENTARY EDUCATION(R-2&6) SC, BTCR-4and5 SC, FINANCE(R-3)
41	WP(C)/5521/2020	ATIQUZZAMAN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. L DEVI	SC, SEC. EDU.
42	WP(C)/1509/2021 FIXED	RINA KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, ELEM. EDU MR. A DEKA (R-5,6) MR N KALITA (R-5,6,7) MR. M DEWAN (R-5,6,7)
43	WP(C)/4221/2021	JITUMONI KUMAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	SC, SEC. EDU.
44	WP(C)/5982/2021	ABDUL MAZID <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S N TAMULI MS. A BEGUM	SC, SEC. EDU. MR. P MAHANTA (r-6,7) MS. P SAHARIA (r-6,7)

45	WP(C)/3418/2022	IMDADUL BARI BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
<b><u>ORDERS</u></b>				
46	Cont.Cas(C)/373/2020 FIXED (PERSONAL APPEARANCE AT 10:30 A.M.)	SUJATA BHATTACHARJEE <b>Versus</b> PRADOSH KIRON NATH AND 3 ORS.	MRS. P P BORAH MR. P K DAS	MR. D SAIKIA MR S M T CHISTIE (R-4) MR. R MAZUMDAR MR. K K DUTTA MS N M SARMA
47	Cont.Cas(C)/536/2020	KANMAI SONOWAL <b>Versus</b> BANADANA DUTTA AND 6 ORS	MS. D SONOWAL	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MR. B DEORI MR B KAUSHIK MS. N BORDOLOI MR A CHALIHA
48	WP(C)/2205/2020 FIXED	KANIKA BHARALI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
49	WP(C)/5516/2021 B/O	ANWARA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR E AHMED MR. R A CHOUDHURY	SC, ELEM. EDU MR. A R BHUYAN (R-7) MR F A LASKAR (R-7)
	<b>WITH</b> I.A.(Civil)/1233/2022 <b>in</b> WP(C)/5516/2021	ZAKIR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F A LASKAR	
50	I.A.(Civil)/1559/2022 FIXED <b>in</b> WP(C)/1563/2022 <b>WITH</b> WP(C)/1563/2022	BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA	GA, ASSAM SC, EDU
		BANTI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S HAZARIKA MR S SARMAH	SC, SEC. EDU. GA, ASSAM
<b><u>HEARING</u></b>				
51	WP(C)/234/2020 FIXED	SULMA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
52	WP(C)/6307/2014	INDRESWAR GOGOI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K R PATGIRI MR.B GOGOI	MR.B GOGOI SC, SECONDARY EDUCATION SC, FINANCE
	<b>WITH</b>			
53	WP(C)/8596/2019	ABDUL MANAF BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
54	WP(C)/8618/2019	KABOKLEI SINGHA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR A AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b>			
55	WP(C)/8659/2019	MOINUL HAQUE MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MS S RASUL MR. W RAHMAN	GA, ASSAM SC, EDU SC, FINANCE
	<b>WITH</b>			
56	WP(C)/8752/2019	SHAHAB UDDIN LASKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
	<b>WITH</b>			
57	WP(C)/8819/2019	GITA RANJAN NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE

58	<b>WITH</b> WP(C)/8822/2019	MUMTAZ BEGUM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
59	<b>WITH</b> WP(C)/8856/2019	NASHIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
60	<b>WITH</b> WP(C)/8900/2019	L. CHANDRAJINI DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A AHMED MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
61	<b>WITH</b> WP(C)/8911/2019	NAZRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
62	<b>WITH</b> WP(C)/9187/2019	ABDUL JALIL CHOUDHURY AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE
63	<b>WITH</b> WP(C)/5119/2020	SALIMA KHATUN BARBHUIYA AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, ELEM. EDU SC, FINANCE
64	<b>WITH</b> WP(C)/479/2021	ABDUL KUDDUS MIAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH MD H R AHMED	SC, ELEM. EDU SC, ELEM. EDU GA, ASSAM SC, FINANCE
65	<b>WITH</b> WP(C)/770/2021	SHAH ALOM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
66	<b>WITH</b> WP(C)/4973/2021	PADUMI THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
67	<b>WITH</b> WP(C)/5640/2021	DILIP KR KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R M CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
68	<b>WITH</b> WP(C)/6377/2021	NAZRUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
69	<b>WITH</b> WP(C)/382/2022	KARTIK SAHU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
70	<b>WITH</b> WP(C)/947/2022	SMTI. DIPIKA TALUKDAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU SC, AG SC, FINANCE
<b><u>STAY MATTERS</u></b>				
71	WP(C)/4396/2021	TOSHEN BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PATHAK MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER MR K THAKUR MR P R SARMA MR D MEDHI	SC, ELEM. EDU MR G PEGU

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 4**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO SPECIAL DIVISION BENCH),  
ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4433/2018	KAJAL MONDAL @ KAJAL BISWAS <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A K PURKAYASTHA MR. M K MAJUMDAR MS. G D CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/4640/2022 WITH LCR	MD. BAKTA JAMAL SK @ BHAKTA JAMAL @ BAKTA JAMAL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MS. P KHATUN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3	WP(C)/4681/2022 WITH LCR	RAHIMA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
4	WP(C)/5028/2022 FIXED	JAMFUL BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MS J BEGUM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5	WP(C)/5735/2022	MRS. RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S BHUYAN MR. A MOBARAQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/5746/2022	MUSSTT. BHANU BEGUM @ KANCHAN BHANU @ KANSAN BHANU <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A BURAGOHAINE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

7	WP(C)/5747/2022	SULEMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS M D MEDHI MR. B C DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
8	WP(C)/5748/2022	SURJYA BHANU <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
9	WP(C)/5750/2022	MD. IYAD ALI @ YAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A M KHAN MR. R I DEWAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/5763/2022	GYANADA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
11	WP(C)/5767/2022	SOBURA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
12	WP(C)/5768/2022	ABDUL JALIL <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR F U BARBHUIYA MS S DAS MR. S A MONDAL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/5773/2022	MD. NOOR ISLAM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN MS. J GHOSH	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/5774/2022	SABIKUL FAKIR @ SAFIKUL FAKIR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
15	WP(C)/5798/2022	MD. DILWAR HUSSAIN @ DILUWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS F BEGUM MR. R ALI MS P DASGUPTA MR S PAUL	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
16	WP(C)/1315/2018 WITH LCR	NABIR HUSSAIN @ NABIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR N AHMED MR A ALI	SC, NRC, MS A VERMA ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
17	WP(C)/1361/2018 WITH LCR	ABDUL MATALIB <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/1363/2018 WITH LCR	PHIRUZA BEGUM @ FIRUJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S S S RAHMAN MR. S S S RAHMAN MR. S S S RAHMAN MR. T MALAKAR	SC, NRC, MS A VERMA (R6) ASSTT.S.G.I. SC, ECI, MR D BARUAH SC, F.T, MR J PAYENG
19	WP(C)/1559/2018 WITH LCR	ABDUL LATIF <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. J C GOGOI MR S DAS	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, FT

20	WP(C)/3641/2018 WITH LCR	SIDDIQUE ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR	SC, NRC (R6) MR J PAYENG MR. D BARUAH ASSTT.S.G.I. (R1) MRS A VERMA SC, ELECTION COMMISSION. (R5) SC, F.T (R2,3AND4)
21	WP(C)/4141/2018 WITH LCR	HARIHAR DEBNATH AND 5 ORS. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR E AHMED MR. R A CHOUDHURY	SC, NRC MR. D BARUAH MR. N BORAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, ASEC SC, F.T
22	WP(C)/4594/2018 WITH LCR	GAKUL CHANDRA DEBNATH @ GAKUL DEBNATH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	GA, ASSAM SC, NRC MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION.
23	WP(C)/6971/2018 WITH LCR	SMTI. BIJOYA DAS @ BIJIYA DAS AND 2 OTHERS <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/7998/2018 WITH LCR	FAJIBUL ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. P KATAKI MRS R BEGUM	SC, NRC MD A ALI MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA

**ORDERS**

25	WP(C)/2953/2017 FIXED, WITH LCR	SAHED ALI SK @ SAHID ALI SK <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.H R A CHOUDHURY MR.F U BORBHUIYA MS.S DAS MR.A MATIN	GA, ASSAM ASSTT.S.G.I.
26	Review.Pet./65/2020 WITH WP(C)/6052/2018 (D/O)	AHILA KHATUN @ RAHILA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
27	Review.Pet./19/2021 WITH WP(C)/6075/2018 (D/O)	SAHA ALI AKAND @ SHAHA ALI AKAND <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	Mr M U Ahmed MR F HAQUE	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	Review.Pet./112/2021 WITH WA/265/2010 (D/O)	ASIA KHATUN AND ANR. <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
29	Review.Pet./99/2022 WITH WP(C)/2854/2016 (D/O)	MOMENA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	Review.Pet./114/2022 WITH WP(C)/4875/2018 (D/O)	JOYFUL NESSA @ JOYFUL KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T



31	I.A.(Civil)/2396/2022 WITH LCR in WP(C)/1344/2020	SHAMMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MR H BETALA MS N DEKA MR SAURADEEP DEY MR I CHAKMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/1344/2020	SHAMMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	I.A.(Civil)/2417/2022 WITH LCR in WP(C)/9492/2019	HARUN RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
	<b>WITH</b> WP(C)/9492/2019	HARUN RASHID <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MD. S HUDA MR. Md. ARIF	SC, NRC SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
33	I.A.(Civil)/2590/2022 WITH LCR in WP(C)/3571/2022	MAMONI SAHA @ MAMONI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> WP(C)/3571/2022	MAMONI SAHA @ MAMONI CHOUDHURY <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR I RAFIQUE MS. S DEVI MS A AFREEN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

**HEARING**

34	WP(C)/1538/2017 WITH LCR	MOYNAL HOQUE <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.B C DEKA MR.H DAS MS.U HAZARIKA	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 64), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/5488/2019 B/O	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MD F H LASKAR MR. A M BARBHUIYA MR. J N ISLAM	SC, AG SC, FINANCE DEPTT.
<b>WITH</b>				
2	WP(C)/6524/2018	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A M BARBHUIYA MS F BEGUM MS. M MEDHI	SC, FINANCE AND TAXATION
3	WP(C)/4887/2021 B/O	UDDHAB CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	SC, AG SC, FINANCE
<b>MOTION</b>				
4	WP(C)/2724/2021	SURAJ SAHU AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	ASSTT.S.G.I.
5	WP(C)/6825/2021	ABUL KALAM AZAD AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED	GA, ASSAM SC, REVENUE
6	Cont.Cas(C)/487/2022	DHARMA KANTA PATOWARY <b>Versus</b> DR. MUNIN SARMA AND ANR	MR R S CHAUHAN MR D SHARMA MR. M KALITA	
7	Cont.Cas(C)/488/2022	MANOJ KUMAR BARUAH <b>Versus</b> JISHNU BARUA AND 4 ORS	MR. B D GOSWAMI MR. J M GOGOI	
8	WP(C)/4061/2022	NITISH CHAKRABORTY AND 106 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	SC, IWT SC, FINANCE
9	WP(C)/4114/2022	DR. NARENDRA NATH GANGULY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	MR. D J DAS ASSTT.S.G.I.
10	WP(C)/4253/2022	GOKUL GOSWAMI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D CHOUDHURY MRS A K CHOUDHURY MR N RAY	GA, ASSAM MRS S BARUAH ASSTT.S.G.I. SC, FINANCE

11	WP(C)/4429/2022 FIXED, WITH WP(C)/3426/2020 (D/O)	ALL ASSAM MINORITY YOUTH ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. Y S MANNAN MR. T BAIDYA MR. A S AKAND MR J ISLAM MR. A HUSSAIN MS N DEKARAJA MS S DEVI	GA, ASSAM
12	WP(C)/4860/2022 FIXED	MOHD. ATAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY M ALAMGEER MR F U BARBHUIYA MR. I U CHOWDHURY	SR. SC, APGCL
13	WP(C)/4913/2022	DEBOJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR D KALITA MR. J A AHMED	SC, CO OP
14	WP(C)/5143/2022	MONOJ HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. V RAJKHOWA MR. D GOGOI	GA, ASSAM
15	WP(C)/5262/2022	PULAK BORUAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
16	WP(C)/5541/2022 FIXED	JAHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ M ALAMGEER	GA, ASSAM
<b>WITH</b>				
17	WP(C)/1341/2020	JAHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAMGEER	GA, ASSAM
18	WP(C)/5568/2022 FIXED	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM SC, BTC
19	WP(C)/5718/2022	IKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM SC, FINANCE
20	WP(C)/5720/2022	SHEKHAR BARMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. A R BHUYAN MR. A M KHAN MR. R I DEWAN	SC, APDCL
21	WP(C)/5722/2022	DEBASISH BHATTACHARJEE <b>Versus</b> THE BANK OF BORODA AND ANR	DR G J SHARMA MR S NATH	MR H GUPTA SC, BANK OF BARODA
22	WP(C)/5726/2022	DR. KHANIN CHANGMAI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. U B SARMA MRS. G SARMA	GA, ASSAM SC, APSC
23	WP(C)/5736/2022 B/O	MANASH PRATIM BARUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM
24	WP(C)/5743/2022	SABEN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN	GA, ASSAM SC, AG SC, IRRIGATION SC, BTC SC, FINANCE
25	WP(C)/5744/2022	SUNITA RANI BAISHNAB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I ALAM MR. T SK	GA, ASSAM
26	WP(C)/5745/2022	SUJA HUSSAIN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, P AND R.D.

27	WP(C)/5751/2022	DANDADHAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG (A AND E) GA, ASSAM SC, P H E SC, BTADC SC, FINANCE
28	WP(C)/5764/2022	OWAHABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM SC, REVENUE
29	WP(C)/5772/2022	ABDUL MALEQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	H A AHMED MR. R ALI MR A S SK	GA, ASSAM SC, REVENUE
30	WP(C)/5777/2022	GAGAN DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR DEBA SARMAH MS N SHYAM	SC, AGRI. DEPARTMENT
31	WP(C)/5779/2022	HASEN ALI @ HASSEN ALI @ MD. DEWAN HASEN ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR K BHUYAN MR N ISLAM MD. H BHUYAN	GA, ASSAM SC, FINANCE
32	WP(C)/5785/2022 B/O	DR. FIRUJ HANDIQUE <b>Versus</b> UNION OF INDIA AND 4 ORS	MR. B PATHAK MR B HAZARIKA MR V KUMAR	ASSTT.S.G.I.
33	WP(C)/5786/2022	ABDUR REJAK MONDAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
34	WP(C)/5791/2022	SIKHAMONI BORAH BARUAH @ SIKHAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MS. L WAJEEDA	GA, ASSAM
35	WP(C)/5792/2022	MONOJ PROTIM BORAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR S BORA MR. H R DAS	GA, ASSAM SC, APSC
36	WP(C)/5794/2022	DARASH MATHUR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM
<b><u>ADMISSION</u></b>				
37	WP(C)/1852/2021 FIXED	CHAMPA PURKAYASTHA AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B K SEN MS S DEY MR F HAQUE MS N TALUKDAR MR A HUSSAIN	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
38	WP(C)/3919/2021	MASTAN SINGH <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
39	WP(C)/3921/2021	LAXMAN SINGH SAMANT <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR. R THADANI MR B HAZARIKA MR V KUMAR	MR. S S ROY (C.G.C.) ASSTT.S.G.I.
40	WP(C)/5455/2021	EX FORCE NO. 025090635 SHRI ABINASH BARMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAJUMDAR MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	ASSTT.S.G.I.
41	WP(C)/6831/2021 FIXED	SHAHID ANSARY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, P AND R.D. SC, FINANCE
42	WP(C)/6895/2021 FIXED	SOFIUL ALOM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
43	WP(C)/47/2022	SOFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
44	WP(C)/714/2022 B/O	PAPARI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)

45	WP(C)/2479/2022	KHADI BOARD KARMI SANGHA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. JYOTIRMOY ROY MR D DAS	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM SC, AG SC, HANDLOOM AND TEXTILE SC, FINANCE GA, ASSAM
46	WP(C)/2659/2022	DEEP NARZARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	
47	WP(C)/4992/2022 FIXED	MAINUL HAQUE ALI <b>Versus</b> THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
<b>ORDERS</b>				
48	Cont.Cas(C)/534/2018 B/O	BHABANI LASKAR <b>Versus</b> SRI ADIL KHAN	MR. M R LASKAR MR. PARAG J SAIKIA	MS. M D BORAH MR R B GOSWAMI
49	Cont.Cas(C)/535/2018 FIXED, PERSONAL APPEARANCE	SATHIL DEKA <b>Versus</b> BORSING RONGPI AND ANR.	MD. A J ATIA MS J MARIYAM MS A H ATIA	MR. B GOSWAMI (R1, R2) MR. P KAKATI (R1, R2)
50	Cont.Cas(C)/145/2020 FIXED	SAMIRAN PANCHANAN <b>Versus</b> PREETAM SAIKIA, IAS AND ANR.	MR. A DEKA	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. R MAZUMDAR (R1)
51	WP(C)/1521/2021 B/O	REKIBUDDIN BORA <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION AND ANR	MR S BORTHAKUR	
52	Review.Pet./137/2022 IN WP(C)/4773/2022 (D/O)	SAHARA BHANU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R SIKDAR MR M H CHOUDHURY	GA, ASSAM
53	Cont.Cas(C)/416/2022 FIXED	PANKAJ KUMAR BORAH <b>Versus</b> RAJ CHAKRABORTY AND ANR.	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS. J GAYAN	

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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### [ For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 60), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 3:45 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/7306/2021	MINA RAM BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MR. H BURAGOHAJ MS D DEVI	GA, ASSAM SC, REVENUE
2	Cont.Cas(C)/489/2022	ANSUMWI NARZARY <b>Versus</b> ANURAG GOEL	MR H P GUWALA MR. A BORO MS N NEWME	
3	Cont.Cas(C)/491/2022	PARIKSHIT CHANDRA DAS <b>Versus</b> ANUP KUMAR SARMA	MR. J SARMAH	
4	WP(C)/5080/2022 FIXED	DIPON KUMAR DAS AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	SC, P AND R.D. GA, ASSAM
5	WP(C)/5283/2022	ANOWAR ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
6	WP(C)/5566/2022 FIXED	ARSS TECHNOCOM PRIYASHI AASHI (JV) <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. C K S BARUAH, CGC ASSTT.S.G.I.
7	WP(C)/5721/2022	ABHIJIT MALAKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	SC, P AND R.D. GA, ASSAM
8	WP(C)/5723/2022	KUNURAM RONGHANG <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
9	WP(C)/5724/2022	DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD <b>Versus</b> THE UNION OF INDIA AND 13 ORS	MRS. U BARUAH MR S KHOOND MR D J MEDHI	GA, ASSAM ASSTT.S.G.I.
10	WP(C)/5728/2022	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM

11	WP(C)/5729/2022	WAHIDA BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S C KEYAL SC, CENTRAL EXCISE CUSTOMS
12	WP(C)/5730/2022	M/S MA KAMAKHYA COAL TRADERS <b>Versus</b> THE GENERAL MANAGER, NF RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
13	WP(C)/5734/2022	M/S JYS CONSTRUCTION <b>Versus</b> THE GENERAL MANAGER NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	ASSTT.S.G.I.
14	WP(C)/5742/2022	NAGEN BAISHYA AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R SARMA	GA, ASSAM SC, REVENUE
15	WP(C)/5749/2022	ASHTAMI BARMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/5753/2022	KULAI DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR H K MAHANTA MR. R D BHUYAN	GA, ASSAM SC, M A C SC, AFDC
17	WP(C)/5755/2022	YASHASWI ISPAT PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, AEGCL
18	WP(C)/5765/2022	MASUD AHMED BORBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B SINHA	SC, WATER RESOURCE
19	WP(C)/5766/2022	MUSTAQUE AHMED TALUKDAR AND 7 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A H M R CHOUDHURY	GA, ASSAM SC, NHAI SC, REVENUE ASSTT.S.G.I. SC, PWD
20	WP(C)/5776/2022 B/O	ANIL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N BORAH MR H MAZUMDER	GA, ASSAM SC, AFDC
21	WP(C)/5778/2022	RAJA BORAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, J M B
22	WP(C)/5780/2022	AZAD CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	GA, ASSAM SC, J M B
23	WP(C)/5784/2022	ROTON HOJAI AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	SC, PWD ROAD GA, ASSAM SC, DIMA HASAO
24	WP(C)/5787/2022	ABDUL BARIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN MR A K DAS	SC, CO OP
25	WP(C)/5788/2022 B/O	ASHOK KUMAR GARG CONTRACTOR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, PWD SC, N C HILLS
26	WP(C)/5793/2022	NOOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA MS D DUTTA	SC, P H E
27	WP(C)/5797/2022	ABUL KASHEM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, P AND R.D. GA, ASSAM
28	WP(C)/5799/2022	UNION OF INDIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H GUPTA	GA, ASSAM SC, P W D SC, REVENUE

29	WP(C)/5801/2022	M/S NORTH EAST BUSINESS ENTERPRISES PVT LTD AND ANR <b>Versus</b> IDBI BANK LIMITED AND ANR	MR H BARUAH	
30	WP(C)/5802/2022	THE GOMIRI KAIBARTA COOP. FISHERY SOCIETY LTD. AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. S UPADHAY MS. A LALA	GA, ASSAM
31	WP(C)/5803/2022	MD. ABDUL RAHIM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D KALITA	GA, ASSAM SC, REVENUE
32	WP(C)/5805/2022	MATILAL DEY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CO OP GA, ASSAM
33	WP(C)/5806/2022	PONA TANTI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, P AND R.D.
<b>ADMISSION</b>				
34	WP(C)/6224/2018 PART-HEARD	NAZMUL KHAN AND 21 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR D P SAHU MR. M DEWAN	MR. K N CHOUDHURY GA, ASSAM MR. N J GOGOI (R-3) MR. M DEWAN SC, GMC SC, A S A M B
	<b>WITH</b> I.A.(Civil)/1211/2020 <b>in</b> WP(C)/6224/2018	THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND ANR. <b>Versus</b> NAZMUL KHAN AND 21 ORS.	SC, GMC	MR. N N B CHOUDHURY
35	WP(C)/3432/2020 FIXED	JUGAL KISHORE MEDHI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P KOULI MR DEBA SARMAH	MR H K DAS (R-6) MR. R. BORPUJARI, SC, REVENUE DEPTT. MR. S S ROY, GA, ASSAM
36	WP(C)/2300/2022 FIXED	KAMALA PHUKAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R BARUAH S ALI MR. A IKBAL	GA, ASSAM MR. C K S BARUAH SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, C.G.C.
37	WP(C)/4328/2022 B/O	RANU SHOME AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM MS. M BARMAN, GA, ASSAM (R-1,3 TO 5) MR. J CHUTIA, SC, KAAC (R-7) MR. B GOGOI, SC, FINANCE DEPTT. ASSAM (R-2)
38	WP(C)/4729/2022 FIXED	SANJAN PAUL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S S SHARMA MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, BTC
39	WP(C)/4888/2022 FIXED	BABLU CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM MR S KHOUND MR D J MEDHI SC, BTC
40	<b>WITH</b> WP(C)/2444/2021	KHORAGHAT GULIHARA FISHERY COOPERATIVE SOCIETY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN	GA, ASSAM SC, BTC
41	<b>WITH</b> WP(C)/6209/2021	KHORAGHAT GULIHARA FISHERY CO OPERATIVE SOCIETY LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM MR S KHOUND (r-7) MR D J MEDHI (r-7) SC, BTC



42	WP(C)/4931/2022 FIXED	M/S PURVANCHAL COMMUNICATION PVT. LTD. <b>Versus</b> FOOD CORPORATION OF INDIA AND 4 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
<b>ORDERS</b>				
43	Co.Appl./8/2016	THE OFFICIAL LIQUIDATOR <b>Versus</b> MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
44	Co.Appl./9/2016	THE OFFICIAL LIQUIDATOR <b>Versus</b> MAHESH GUPTA and 2 ORS	MR.K GOSWAMI MS.A NEOG MRS.J GOGOI	
45	Review.Pet./30/2020 WITH FAO/30/2019 (D/O)	SMT. PALLAVI BARUA <b>Versus</b> SHRI KAUSHIK BARUA AND ANR	MR A SHARMA MR. M KALITA	
46	I.A.(Civil)/329/2020 IN RSA 46/2004(D/O) in Review.Pet./66/2018 <b>WITH</b> Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH <b>Versus</b> ON THE DEATH OF GOPAL NATH	MD. M H CHOUDHURY MRS. L N CHOUDHURY	
		ON THE DEATH OF PURNARAM NATH HIS LEGAL HEIRS - SHRI DEEPAK NATH and 6 ORS <b>Versus</b> SRI GOPAL NATH and 2 ORS	MD. M H CHOUDHURY MS.L N CHOUDHURY MS.M DEORI MR.R ALI MS.S KHAN	MR. D C MAHANTA MR. T J MAHANTA (R2,R3) MS. P BHATTACHARYA (R2,R3) MR. A BORUA (R2,R3)
	<b>WITH</b> I.A.(Civil)/330/2020 in Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH <b>Versus</b> ON THE DEATH OF GOPAL NATH	MD. M H CHOUDHURY MRS. L N CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/331/2020 in Review.Pet./66/2018	ON THE DEATH OF PURNARAM NATH <b>Versus</b> ON THE DEATH OF GOPAL NATH	MD. M H CHOUDHURY MRS. L N CHOUDHURY	
47	I.A.(Civil)/1815/2022 FIXED in WP(C)/4500/2021 <b>WITH</b> WP(C)/4500/2021	KHOKHAN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
	<b>WITH</b> WP(C)/4500/2021	KHOKHAN DEY <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
48	WP(C)/4506/2021 <b>WITH</b> I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
49	WP(C)/4472/2022 FIXED	SANJU DUTTA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
49	WP(C)/4472/2022 FIXED	MD. SOFIQUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. M J GOGOI N. SARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
50	WP(C)/4779/2022 FIXED	KUNJA DEVI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, EXCISE DEPTT.
51	WP(C)/5002/2022	SMT. PREMADA DEVI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS. P DOLEY	GA, ASSAM SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 61 TO 128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/4407/2018 FIXED	HEMANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MR S SHARMA MS. S D SAIKIA (R5-R14) MS. M BARMAN, G A , ASSAM SC, REVENUE
<b>ORDER (STAY VACATING)</b>				
2	I.A.(Civil)/2539/2022 in WP(C)/4483/2022	DAWLA KHERKATARY AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, EXCISE DEPTT.
	<b>WITH</b> WP(C)/4483/2022	JOYMATI TALUKDAR AND 5 ORS. <b>Versus</b> THE STATE OF ASSAM AND 14 ORS.	R SARMAH MR H K NATH	GA, ASSAM SC, EXCISE DEPTT.
<b>ADMISSION</b>				
3	WP(C)/2066/2014 WITH LCR	LEGAL HEIRS ON THE DEATH OF KHITISH CHANDRA MAZUMDAR and 3 ORS <b>Versus</b> MANIK CHANDRA DAS and 3 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MS.R KALITA	GA, ASSAM MS.M BHATTACHARJEE MS.MADHUCHANDRA BHATTACHARJEE MR.SIDDHARTHA BHATTACHARYA
4	WP(C)/73/2016	OITIGYA MANDITA AHATGURI ANCHALIK MOH-JUJ and BHOGALI BIHU UTSAV SAMITI and ANR <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.A D CHOUDHURY MR.B CHOWDHURY MR.D CHOWDHURY	GA, ASSAMR1-5
5	WP(C)/410/2016 FIXED	MUSSTT. SAJEDA BEGUM and 7 ORS. <b>Versus</b> THE CHIEF SECRETARY and ANR.	MR.S CHAUHAN MR.A R SHOME	GA, MIZORAM
6	WP(C)/5223/2016	MADHAV KAKOTY <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.T J MAHANTA MS.J HUDA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA	GA, ASSAM MR.N UPADHAYA(R- 5-7) MR.R DHAR(R- 5-7)

7	<b>WITH</b> WP(C)/2314/2019	SANCHARI URANG @ SOMARI URANG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D BORUAH MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	MR. T J MAHANTA (R5) GA, ASSAM MR. B CHAKRAVARTY MR. P P DUTTA (R5) MR. A BORUA (R5) MS THUYEKHRULU SC, REVENUE
	<b>WITH</b> I.A.(Civil)/1046/2022 <b>in</b> WP(C)/2314/2019	SANCHARI URANG @ SOMARI URANG AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR N N UPADHYAYA	GA, ASSAM
8	WP(C)/6591/2016 WITH WP(C)/1787/2013 (D/O), WP(C)/191/2014 (D/O)	UTTAM PHANGSO and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM GA, ASSAM SC, REVENUE
9	WP(C)/7945/2016 FIXED	A.H.MOJADDAD ALI <b>Versus</b> STATE OF ASSAM and 8 ORS.	MS. T KALITA MS B DEVI MR. S SARMA MR. G GOSWAMI	MR B GOSWAMI (SC, FINANCE (TAXATION)) SC, PWD (ROADS)
10	WP(C)/1943/2017	SWAPNA BANIA DAS <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.M MAHANTA MR.M CHOUDHURY MR.N J CHOUDHURY MR.M K MISHRA MR.P K MUNIR	GA, ASSAM
11	WP(C)/5948/2017	SAMPA KUNDUDUTTA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A BHATTACHARJEE MR.P K R CHOUDHURY	GA, ASSAM MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MS.U NANDA MR.F A HASSAN MR.R DEY
	<b>WITH</b> I.A.(Civil)/3791/2017 <b>in</b> WP(C)/5948/2017	RABINDRA DUTTA <b>Versus</b> SAMPA KUNDU DUTTA AND 4 ORS	MR.S C BISWAS MR.I HUSSAIN MR. E AHMED MR.F A HASSAN	MR.A BHATTACHARJEE MRG DEKA MR.P K R CHOUDHURY SC, HEALTH
12	WP(C)/6884/2017	MANUJ PAIT and 150 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K K MAHANTA MR.J SAIKIA MR K MAHANTA MR.P B MAZUMDER	GA, ASSAM MR.C BORUAH(Rly.Adv.) MS. M BARMAN, JUNIOR GOVERNMENT ADVOCATE, ASSAM SC, NF RLY
13	WP(C)/1919/2020	MOIN UDDIN MAZUMDAR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	ASSTT.S.G.I. SC, IRRIGATION
14	WP(C)/2881/2020	JAGRAVI KALITA <b>Versus</b> ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
15	WP(C)/5623/2020	IMRAD ALI AND 103 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	GA, ASSAM MR A UPADHYAY MR. P UPADHYAY SC, REVENUE SC, PCB
16	WP(C)/3946/2021 FIXED	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR <b>Versus</b> THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
17	WP(C)/4663/2021	SMTI. SUMITRA BRAHMA RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR I HAQUE	GA, ASSAM SC, APDCL MR. S BANIK (R 2,3,4,5) MS. M BARMAN (R 1, 6)
18	WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
19	<b>WITH</b> WP(C)/5472/2021	M/S SK TRADING CO. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
20	WP(C)/5940/2021	AMIL KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
21	<b>WITH</b> WP(C)/2284/2016	NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7- 9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
	<b>WITH</b> I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
22	<b>WITH</b> WP(C)/5648/2017	ANIL KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
23	WP(C)/7224/2021 FIXED	M/S MOHANPUR GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM
24	<b>WITH</b> WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
25	WP(C)/1691/2022 FIXED	CHHAYGAON PANTAN G.P.S.S. AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
26	WP(C)/1696/2022 FIXED	CHHAYGAON PANTAN G.P.S.S. LTD. AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR T R SEN MR. LENTSO	GA, ASSAM
27	WP(C)/2124/2022	SUNTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
28	WP(C)/2317/2022	SUNTI DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
29	WP(C)/2853/2022	MD TAIBUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
30	WP(C)/2874/2022 FIXED	KALYAN NATH <b>Versus</b> THE PRINCIPAL SECRETARY, GOVT OF ASSAM AND 3 ORS	MR. P N CHOUDHURY MR A CHANDRAN	GA, ASSAM MRS. M BARMAN (R-2) MS. GARGI KASHYAP (R-2)

31	WP(C)/4295/2022	M/S NORTH EAST INFRASTRUCTURE <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS MS E NATH	ASSTT.S.G.I. SC, BSNL
32	WP(C)/4343/2022	M/S NORTH EAST INFRASTRUCTURE <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR D DAS	ASSTT.S.G.I. SC, BSNL
33	WP(C)/4394/2022 B/O	RANU SHOME AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
34	WP(C)/5052/2022 FIXED	RAKESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. P DEKA MS. S. TODI MR H K SARMA	SC, FOREST
<b><u>ORDERS</u></b>				
35	Cont.Cas(C)/504/2015	MD. ALAL UDDIN <b>Versus</b> DABINDER KUMAR and 5 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.SK S N MOHAMMAD MR.A DEKA	MR.R K BORAH(R-1, 2, 3 & 5) MR.L N DIHINGIA(R-1, 2, 3 & 5) MR. P K BORAH(R-1, 2, 3 & 5)
36	Cont.Cas(C)/636/2015	DIPAK MEDHI and ANR. <b>Versus</b> ANANTA KR. BARUAH and ORS.	MR.M DEKA MR.S HOQUE	MS. S CHUTIA MR. P KAKATI MS.C BAISHYA(R- 3&4)
37	Cont.Cas(C)/475/2016	THE UNION OF INDIA and 3 ORS <b>Versus</b> ASHOK KUMAR SOMANI	MSB DEVI MR.R SARMA MS.K D SARMAH MRS.S D SAIKIA	
38	Review.Pet./125/2017 WITH WP(C)/3332/2011 (D/O)	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD <b>Versus</b> DR KHURSHID ALAL	MR. SURAJIT DAS MR. P P DAS MR. G CHOUDHURY MR. G CHOUDHURY MR.K K GOSWAMI MR. B SARMA MS. S KAUSHIK MR S A BARBHUYAN SC, AIDC	MR.C S HAZARIKA MD.M U AHMED MR.S F CHISTIE
	<b>WITH</b> I.A.(Civil)/1010/2018 <b>in</b> Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> DEEPA KHURSHID	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
	<b>WITH</b> I.A.(Civil)/1012/2018 <b>in</b> Review.Pet./125/2017	THE ASSAM INDUSTRIAL DEVELOPMENT CORPORATION LTD. <b>Versus</b> SMTI. DEEPA KHURSHID AND 2 ORS	MR G CHOUDHURY MR. B SHARMA MR. S AHMED MS A REHMAN	MR. M U AHMED
39	Review.Pet./81/2019 WITH WP(C)/6581/2005 (D/O)	SRI DINESH KALITA <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MS. T KALITA MR S SARMA MS B DEVI MR G GOSWAMI	SC, SEC. EDU. MR. P HAZARIKA MR. H S BORAH
40	I.A.(Civil)/2007/2020 <b>in</b> WP(C)/5409/2018	URRUNABAND TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA	GA, ASSAM SC, REVENUE
	<b>WITH</b> WP(C)/5409/2018	URRUNABAND TEA ESTATE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MD. ASLAM	GA, ASSAM MR P S DEKA SC, REVENUE
41	WP(C)/2263/2020	SACHIN DAS AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H DAS	GA, ASSAM

42	WP(C)/3063/2020	RIJU MONI BORAH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B N GOGOI MR N BARUAH	SC, REVENUE
43	WP(C)/4005/2020	HAJI NUR UDDIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D P BORAH MR B PAUL	GA, ASSAM
44	WP(C)/2099/2021	NIRONJAN DAS AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR. A M S MAZUMDER	SC, PNRD GA, ASSAM MR. R D BHUYAN (R-12) MR. S DUTTA (R-12) MR J KALITA (R-12) MS E B GOGOI (R-12)
45	WP(C)/6700/2021	ROBI BORUAH <b>Versus</b> NORTH EAST FRONTIER RAILWAY AND 2 ORS	MR. P J SAIKIA MR. R S MISHRA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA SC, NF RLY
46	Cont.Cas(C)/242/2022	M/S GANNON DUNKERLEY AND CO LTD <b>Versus</b> CHANCHAL KUMAR AND 4 ORS	MR SISHIR DUTTA MR. S K DEORI MS. SOMILA	MR. U K NAIR (r-1,2) MR. R K TALUKDAR MR. M P SARMA (r-1,2) DIKSHITA DEKA
47	I.A.(Civil)/723/2022 <b>in</b> WP(C)/1061/2022	SIMPLE BAJAJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS B	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) ASSTT.S.G.I.
	<b>WITH</b> WP(C)/1061/2022	SIMPLE BAJAJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. A K DUTTA (R-1 to 4) MR H GUPTA ASSTT.S.G.I.
48	I.A.(Civil)/1839/2022 <b>in</b> Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA <b>Versus</b> SRI ANURAG GOEL,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
	<b>WITH</b> Cont.Cas(C)/287/2022	SUBRATA KR BRAHMA <b>Versus</b> SIDDHARTHA SINGH,I.A.S., AND ANR	J U AHMED MR S R NAWAZ	
49	I.A.(Civil)/2474/2022 <b>in</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA	SC, REVENUE SC, BTC
	<b>WITH</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. SC, BTADC
	<b>WITH</b> I.A.(Civil)/2253/2022 <b>in</b> WP(C)/7633/2017	SHUKUR ALI SK AND 36 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MR. H HOQUE	MR. S R RABHA SC, REVENUE
50	I.A.(Civil)/2496/2022 <b>in</b> WP(C)/6015/2019	BISWAJIT DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM SC, AIC SC, REVENUE
	<b>WITH</b> WP(C)/6015/2019	NARAYAN DEBNATH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	PETITIONER IN PERSON	GA, ASSAM MR. P N GOSWAMI MR D DEKA MR. K P PATHAK MR. R R Gogoi SC, REVENUE SC, AIC
51	I.A.(Civil)/2602/2022 B/O <b>in</b> WP(C)/2336/2022	NOWBOICHA GPSS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM
	<b>WITH</b> WP(C)/2336/2022	NOWBOICHA GPSS AND 11 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
	<b>WITH</b> I.A.(Civil)/2483/2022 <b>in</b> WP(C)/2336/2022	BANGALMORA S.S. LTD AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A SARMA MR. LENTSO	SC, CO OP GA, ASSAM

52	WP(C)/3941/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE
53	WP(C)/4500/2022 FIXED	JOHN MILLIK <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHDC ASSTT.S.G.I. SC, K A A C
54	WP(C)/4543/2022 FIXED	JONAH TERANG <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. S MITRA MR A K BORO	GA, ASSAM SC, NHDC ASSTT.S.G.I. SC, K A A C
55	WP(C)/4823/2022	BABU RAM BRAHMA <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS.	MR. J LASKAR MR R DAS	SC, BTC

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 9

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.1-42) AND (CRL.PET.  
MATTERS, ITEM NOS. 1-30) ),ALONG WITH  
THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.Pet./406/2020 (AT 10:30 AM)	BIDYUT TAMULI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z ALAM MR D SARMA MS. S NAZNEEN MR. D N BORAH	MR. JYOTIRMOY ROY (R-2) MR. B GOGOI MR. R HAZARIKA (R-2) MR. P HAZARIKA (R-2) MR P NAYAK MR. C CHAKRAVARTY (R-2) MR A CHALIHA PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./2191/2022	HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
3	Bail Appln./2194/2022	NAAVAJYOTI TANTI @ NAABA JYOTI TANTI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MR. A HASAN	PP, ASSAM
4	Bail Appln./2195/2022	ABDUR RASHID MOLLAH <b>Versus</b> THE STATE OF ASSAM	MR. M HOQUE	PP, ASSAM
5	Bail Appln./2201/2022 B/O	PRAMILA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
6	Bail Appln./2202/2022	MD. MAHMUD RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM
7	Bail Appln./2203/2022	MD. NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
8	Bail Appln./2211/2022	AJAY THAKURIA @ AJOY THAKURIA <b>Versus</b> THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
9	Bail Appln./2212/2022	RAHUL ALI @ RAHUL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM

10	Bail Appln./2215/2022	NAYANMANI DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS A SINGHA	PP, ASSAM
11	Bail Appln./2216/2022	SHOHIDUR ISLAM <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM	PP, ASSAM
12	Bail Appln./2220/2022	BITUPAN DHEKIAL PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
<b>MOTION</b>				
13	Crl.Pet./868/2022 FIXED	ABUL KALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C BORAH	PP, ASSAM
14	Crl.Pet./883/2022	DEEPIYOTI DAS @ DIGANTA DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
15	Crl.Pet./884/2022	Haidar Ali and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	PP, ASSAM
16	Crl.Pet./885/2022	BINANDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
17	Crl.Pet./886/2022	CHANDRA KANTA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
18	Crl.Pet./888/2022	AKASH JYOTI BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S H SIKDAR S YESMIN	PP, ASSAM
19	Crl.Pet./890/2022	DIL NAWAZ AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A AHMED MISS M GOGOI MR F A AHMED A. KHANAM	PP, ASSAM
20	Crl.Pet./891/2022	MD. FARIDUL ISLAM AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	PP, ASSAM
21	Crl.Pet./892/2022	AIJUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A SHARMA	PP, ASSAM
22	Crl.Pet./894/2022	PARIMAL SEAL <b>Versus</b> THE STATE OF ASSAM	MR. S K GHOSH MS F AHMED	PP, ASSAM
23	AB/2539/2022	ABDUL KADIR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	PP, ASSAM
24	AB/2540/2022	PRASANTA DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
25	AB/2541/2022	KOPIL UDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
26	AB/2542/2022	TAJIM UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
27	AB/2550/2022	TARUNI SARMAH @ TARUNI DEVI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
28	AB/2551/2022	MD. JALAL UDDIN BORBHUIYA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM

29	AB/2553/2022	MUSSTT ASNUR BEGUM BORBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS B CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
30	AB/2554/2022	ASFAK KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
31	AB/2555/2022	MONOWAR HUSSAIN BARBHUIYA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
32	AB/2558/2022	MOHSIN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
33	AB/2561/2022	MD. ALAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
34	AB/2567/2022 B/O	NIRANJAN SHIL (ROY) @ NIRANJAN ROY <b>Versus</b> THE STATE OF ASSAM	MR A BHATTACHARYA MR. A GANGULY MS. M ROY MR T CHHETRI	PP, ASSAM
35	AB/2571/2022	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR A ALAM MR S ISLAM	PP, ASSAM
<b>ADMISSION</b>				
36	Crl.Pet./86/2022 WITH LCR 1 FILE, FIXED	DEVESH BIRWAL AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S PARVEEN MR. I CHOUDHURY MR S HUSSAIN	DR. N DEKA (r-2) MR H S KALSI (r-2) MR. I S KALSI (r-2) PP, ASSAM
<b>BAIL HEARING (BA)</b>				
37	Bail Appln./1904/2022 FIXED	KUSUMA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
38	Bail Appln./1989/2022 FIXED	IMRAN SEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
39	Bail Appln./1991/2022 FIXED	MD. TAHER ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
40	Bail Appln./2018/2022 FIXED	GOURI SANKAR NUNIA <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
41	Bail Appln./2074/2022 FIXED	SRI BAIDULLAH KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
42	Bail Appln./2077/2022 FIXED	RAJESH VISHVAS @ BISVAS @ BISWAS <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
43	Bail Appln./2084/2022 FIXED	WAHID ALI <b>Versus</b> THE STATE OF ASSAM	MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
44	Bail Appln./2088/2022 FIXED	NIRMAL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH MS. R DEVI	PP, ASSAM
<b>BAIL HEARING</b>				
45	AB/3088/2021 FIXED	MANNAN SHEIKH @ MD. MANNAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M HOQUE	PP, ASSAM
46	AB/3799/2021 FIXED	NUR ALAM @ MD NUR ALAM <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY MS K BORAH MR R L CHUTIA	PP, ASSAM

47	AB/3932/2021 FIXED	AKRAM HAQUE @ AKARAM HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
48	AB/1456/2022 FIXED	SAILENDRA BORA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR D MAHANTA	PP, ASSAM
49	AB/2061/2022 FIXED	ABDUL MANNAN AKONDA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M KHAN MR. A HUSSAIN MRS. A AKHTARA	MR. M R KHANDAKAR PP, ASSAM
50	AB/2252/2022 FIXED	HACHIBUR RASHID SARKAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K H SAIKIA MR. K M MAHANTA MR S GAUTAM	PP, ASSAM
51	AB/2264/2022 FIXED	PRANAB NANDI <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MS. D GOGOI	PP, ASSAM
52	AB/2315/2022	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
53	AB/2337/2022 FIXED	MD. FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA	PP, ASSAM
54	AB/2343/2022 FIXED	PABITRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR A HAWARI	PP, ASSAM
	<b>WITH</b>			
55	AB/2259/2022	USHA SHYAM <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
56	AB/2346/2022 FIXED	SIB SANKAR NUNIA <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
		<b>ORDERS</b>		
57	CrI.A./215/2020 WITH OFFICE NOTE, LCR 6 FILES, FIXED	PALLAB CHUTIA @ KHIRUD <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BHUYAN MR. R CHETRI	PP, ASSAM
58	CrI.Rev.P./261/2021 WITH LCR 1 FILE, FIXED	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR N BORO	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/459/2022 <b>in</b> CrI.Rev.P./261/2021	KHABIRUDDIN AHMED @ KHABIR ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R SARMA	PP, ASSAM
	<b>WITH</b>			
59	CrI.Rev.P./212/2021	FAIZUL HAQUE @ DALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR J BORAH	PP, ASSAM
60	CrI.A./163/2022 WITH OFFICE NOTE, LCR 5 FILES, FIXED	FARID ALI @ FARIZ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N AHMED MD S I AHMED MR R ALI	PP, ASSAM
61	CrI.A./164/2022 WITH OFFICE NOTE, LCR 7 FILES, FIXED	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/393/2022 <b>in</b> CrI.A./164/2022	AYUB KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR .	MRS. S Y AHMED MR K U AHMED MR. A AHMED M ALOM	PP, ASSAM

62	CrI.A./170/2022 WITH OFFICE NOTE, FIXED  <b>WITH</b> I.A.(CrI.)/407/2022 <b>in</b> CrI.A./170/2022	RANJAN RABHA @ THANG RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J DAS MR. S R RABHA	PP, ASSAM
63	I.A.(CrI.)/332/2022 FIXED <b>in</b> CrI.A./129/2022  <b>WITH</b> CrI.A./129/2022	RANJAN RABHA @ THANG RABHA <b>Versus</b> THE STATE OF ASSAM AND ANR.  RAHAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS MR. S R RABHA  MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM  PP, ASSAM
		RAHAM ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	W.P.(CrI.)/18/2022 AT 2:00 PM	SHARUKH AHMED @ MUKTAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N J DUTTA MR N AHMED MR N ISLAM	GA, ASSAM MR. P S BHATTACHARYYA ASSTT.S.G.I.
<b>WITHDRAWAL</b>				
2	AB/2422/2022	DHIREN CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
3	AB/2470/2022	MADHAB SAIKIA <b>Versus</b> THE UNION OF INDIA	MS F BEGUM MS P DASGUPTA MR S PAUL MS. R M SAIKIA	ASSTT.S.G.I.
<b>MOTION (BA)</b>				
4	Bail Appln./2186/2022	LAXMI DAS <b>Versus</b> THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
5	Bail Appln./2187/2022	RAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
6	Bail Appln./2188/2022	ANJANA BEGUM @ ANJALI RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
7	Bail Appln./2189/2022	PALASHJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S K JAIN MR. C M MAHANTA	PP, ASSAM
8	Bail Appln./2190/2022	MOFIZUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
9	Bail Appln./2193/2022	SAILEN DAS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
10	Bail Appln./2196/2022	MD. ATABUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED	PP, ASSAM

11	Bail Appln./2197/2022	ABHIMANYU DAS <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
12	Bail Appln./2198/2022	NURUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
13	Bail Appln./2199/2022	DULAL KARMAKAR <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE MR H GUPTA	PP, ASSAM
14	Bail Appln./2200/2022	RANG BENJAMIN @ T. RANG BENJAMIN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
15	Bail Appln./2205/2022	SAJAN AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
16	Bail Appln./2206/2022	NAWAJI HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
17	Bail Appln./2208/2022	NAZIMUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
18	Bail Appln./2213/2022	MANOJ BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S AHMED MS. M. KHATUN	PP, ASSAM
19	Bail Appln./2214/2022	RATNESH KUMAR <b>Versus</b> UNION OF INDIA	MS. J PAUL MS. S AHMED	MR. S C KEYAL SC, NCB
20	Bail Appln./2217/2022	NIMAI SINGH <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR S JAFRI MS S.G.KASHYAP	PP, ASSAM
21	Bail Appln./2218/2022	SUFIYA KHATUN @ SUFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
22	Bail Appln./2219/2022	KHAIRUZ ZAMAN <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM
23	Bail Appln./2221/2022	ALI HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
24	Bail Appln./2222/2022 B/O	PURNA CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA MR F HAQUE	PP, ASSAM
25	Bail Appln./2223/2022	RANJIT KUMAR BORAH <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. U J SAIKIA MS S MANGLUNIA	SC, CBI
<b>MOTION</b>				
26	Tr.P.(CrI.)/25/2022	GIAS UDDIN AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM
27	Tr.P.(CrI.)/26/2022	SMT. Y. KALPANA SINGHA <b>Versus</b> F. RAKESH SHARMA	MRS. R RONGMEI N. LOHE E. YANTHAN	
28	CrI.Pet./657/2022	DEBABRATA NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY	PP, ASSAM
29	CrI.Pet./704/2022	RIPUNJAY GOSWAMI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
30	CrI.Pet./887/2022	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM SC, FOREST

31	Crl.Pet./889/2022	RAJA DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
32	Crl.Pet./897/2022 B/O	ASHOK DUTTA <b>Versus</b> LILA DUTTA	MR H GUPTA MS. S CHOUDHURY	
33	AB/2538/2022	ABDUL FAROUQUE AHMED @ JONIK AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
34	AB/2545/2022	BIBI JERINA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR S PAUL	PP, ASSAM
35	AB/2546/2022	MD. AHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	SC, FOREST
36	AB/2556/2022	MD. MOSRAK ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MS A HUSSAIN S AHMED	PP, ASSAM
37	AB/2557/2022	ZIADUL ISLAM @ JIADUL AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
38	AB/2559/2022	SAZADUR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
39	AB/2560/2022	LUTFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
40	AB/2562/2022	MD. YASIN ALI @ YEASIN ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
41	AB/2564/2022	MD. HABIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MS A BHATTACHARJEE	PP, ASSAM
42	AB/2565/2022	RAJESH THAKURIA <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR. H KHAKLAERY	PP, ASSAM
43	AB/2566/2022 B/O	RAMJAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
44	AB/2570/2022	MOKIM HUSSAIN @ MUKIM HOSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED	PP, ASSAM
<b>ADMISSION</b>				
45	Crl.Rev.P./140/2017 B/O	RAJ KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
46	Crl.A./214/2022	PHANIDHAR SARMA . <b>Versus</b> STATE OF ASSAM	MR N J DAS	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/499/2022 <b>in</b> Crl.A./214/2022	PHANIDHAR SARMA . <b>Versus</b> STATE OF ASSAM	MR N J DAS	PP, ASSAM

**BAIL HEARING (BA)**



47	Bail Appln./1859/2022 FIXED	ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. DILIP DEY	PP, ASSAM
48	Bail Appln./1929/2022 FIXED	SUKUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
49	Bail Appln./2081/2022 FIXED	MD. BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
50	Bail Appln./2182/2022 FIXED	AMBIKA NATH <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
<b>WITH</b>				
51	Bail Appln./1893/2022	BAHIRAM KUMAR <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM

**BAIL HEARING**

52	AB/2141/2022	MEHBUB ALI <b>Versus</b> THE STATE OF ASSAM	MD A K AHMED	PP, ASSAM
53	AB/2226/2022	AKHTER ALI @ AKTHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM

**ORDERS**

54	Crl.A./201/2021 WITH LCR 4 FILES, B/O	ABU BAKKAR SIDDIQUE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
<b>WITH</b>				
	I.A.(Crl.)/531/2021 <b>in</b> Crl.A./201/2021	ABU BAKKAR SIDDIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
55	Crl.Pet./607/2022 WITH LCR 1 FILE, FIXED	PAWAN AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR. M K BORAH	PP, ASSAM

**HEARING**

56	Crl.Pet./770/2018 WITH LCR 2 FILES, FIXED	SARADA BAISHYA ANDF 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	MR. S DAS (R2) MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS PP, ASSAM MS. A KALITA (R2)
57	Crl.A./19/2021 WITH LCR 4 FILES, FIXED	SURJYA BARMAN <b>Versus</b> THE STATE OF ASSAM.	MR. N BARMAN MS H AHMED MS P RABHA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022

13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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### [ For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM ]

BEFORE:

**HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 13

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 60 TO 114), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
1	I.A.(Civil)/2173/2022 in Cont.Cas(C)/461/2021	KAWAIMARI NA-PAMUA L.P. SCHOOL <b>Versus</b> BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER	
	<b>WITH</b> Cont.Cas(C)/461/2021	KAWAIMARI NA-PAMUA L.P. SCHOOL <b>Versus</b> BIJOYA CHOUDHURY, ACS	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN
2	I.A.(Civil)/2247/2022 in Cont.Cas(C)/487/2021	MD. NUR SHAHED ALI <b>Versus</b> M.S. MANIVANNAN , IAS	MR. B D KONWAR SR. ADV.	
	<b>WITH</b> Cont.Cas(C)/487/2021	MD. NUR SHAHED ALI <b>Versus</b> PREETOM SAIKIA, IAS AND ANR	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR J SINGH	MR. D SAIKIA MR. K GOGOI MR S DAS
<b>ADMISSION</b>				
3	WP(C)/5333/2015	DR. RUPA BARMAN BORGHAIN and ANR <b>Versus</b> THE GAUHATI UNIVERSITY and 4 ORS	MR.M K CHOUDHURY MR. A K SARMA (P-2) MR.G Z AHMED MR D KALITA (P-2) MR.A A HUSSAIN	MR.M CHOUDHURY(R-4) MR.D CHOUDHURY(R-4) MR.T ALI(R-4) MR.R THAKURIA(R-3) SC, G U MR.L P SHARMA(R-3)
4	WP(C)/5041/2016 B/O	MD. MAHSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT
5	WP(C)/960/2017	SHARIF UDDIN <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MRS.P B HAZARIKA MD. A J ATIA MR.S ALI MD.S ALI MS A H ATIA	GA, ASSAM(R 3 & 4) SC, SECONDARY EDUCATION(R 1,2 & 5)
6	WP(C)/1472/2017	JAGADISH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S K SINGHA MSR D KAKATI MS.P SARMAH MR.B KUMAR	SC, ELEMENTARY EDUCATION

7	WP(C)/1560/2017	RUNJUN KALITA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M Z AHMED MS.B DUTTA MR.A M DUTTA MR.S K SHARMA	MR.N C DAS SC, T U MR. A CHAMUAH SC, U G C ASSTT.S.G.I.
8	WP(C)/1599/2017	SUNIL KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	SC, ELEMENTARY EDUCATIONR. 1 MR.C BARUAH(SC, APSC)(R. 3,7.) SC, SECONDARY EDUCATION(R. 2) SC, PERSONNEL DEPT.(R. 5, 6.)
9	WP(C)/1699/2017	RENUMALA DUTTA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MSR D KAKATI MS.N THAPA MR.B SINHA MR.M GOGOI	SC, EDUCATION
10	WP(C)/1840/2017	ABDUL AHSAN and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.N ISLAM MRA R BHUYAN MR.K N KALITA MR.J DEKA MR.P P SUT	SC, ELEMENTARY EDUCATION
	<b>WITH</b> I.A.(Civil)/154/2018 <b>in</b> WP(C)/1840/2017	MD. ABDUL AHSAN <b>Versus</b> THE STATE OF ASSAM	MR. N ISLAM	SC, EDU
11	WP(C)/2529/2017	HASEN ALI <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B C DAS MR.U DUTTA	SC, ELEMENTARY EDUCATION
12	WP(C)/2556/2017	KHUTABAGRA PRE SENIOR MADRASSA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR.H R AHMED	SC, ELEMENTARY EDUCATION(R1-3, 8,9) SC, BTADCR5-7 SC, SSA(R4)
13	WP(C)/3217/2017	KIRAN DAS <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K K PARASAR MR.B CHETRI	MR.P P DUTTA(R-6) MS.M KALITAR-6 MR.A BARUA(R- 4&5) MR.A BHATTACHARYA(R- 4&5) SC, SECONDARY EDUCATION
14	WP(C)/3230/2017	DIPAMONI PHUKAN @ KONWAR <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MRS.R GOGOI	SC, SECONDARY EDUCATION SC, FINANCE
15	WP(C)/3268/2017	SURAT JAMAL SHEIKH <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R ALI MS.F Y HUSSAIN MS.R PEGU	MR.M AHMED(R- 5&6) MR.A HUSSAIN(R- 5&6) SC, ELEMENTARY EDUCATION MR.J A AZAD
16	WP(C)/3424/2017	DALI DEVI <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM SC, ELEMENTARY EDUCATION
17	WP(C)/3663/2017	DR. PANCHANAN PUZARI <b>Versus</b> THE TEZPUR UNIVERSITY and 5 ORS.	MR.R CHAKRAVORTY MR.M CHALIHA	MR.B CHOUDHURY MR. A K DUTTA SC, T U MR. A CHAMUAH(R-5) ASSTT.S.G.I.
18	WP(C)/3720/2017	MAHENDRA NATH BARUAH <b>Versus</b> THE STATE OF ASSAM and 12 ORS.	MR. M A SHEIKH MR.M HUSSAIN MR.Z H AHMED MS.F INTAZ MR.K U AHMED	SC, SECONDARY EDUCATION GA, ASSAM
19	WP(C)/3950/2017	TROPHY AHMED <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A DEB MR.A M S MAZUMDER MR.A A R KARIM MR.S M RAHMAN	GA, ASSAM SC, ELEMENTARY EDUCATION
20	WP(C)/3979/2017	LAKHI PRAVA BARUAH <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.R ISLAM MR.U K NAIR MR.M P SARMA	SC, ELEMENTARY EDUCATION SC, FINANCE

21	WP(C)/4688/2017	RAJUMONI BORA @ RAJU BORA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, ELEMENTARY EDUCATION
22	WP(C)/4711/2017	MRIDUL KHAN EPTIKAR <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	DR.B AHMED MR.N HAQUE MR K UDDIN MR.A K AZAD MR.S R BARBHUIYA	SC, ELEMENTARY EDUCATION
23	WP(C)/742/2020	NURUL ISLAM MIAH <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M H AHMED MR. SK S N MOHAMMAD MR. SK S N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU MS. N PHUKAN, SC, ELEMENTARY EDU. DEPTT. (R-1 TO 7) MR B GOGOI, SC, FINANCE (R- 8 TO 10)
<b>WITH</b>				
24	WP(C)/692/2020	MONOWARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR M H AHMED MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. G A CHOUDHURY	SC, ELEM. EDU
25	WP(C)/3136/2021	KRISHNARAM DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA
26	WP(C)/3317/2021	GAJEN DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM MR. P MAHANTA (R-6) MR. D DEKA (R-7) MR. R B GOHAIN (R-7)
27	WP(C)/5652/2021	HARKHALI YADAV <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S BISWAS MS D DEVI	SC, ELEM. EDU SC, FINANCE DEPTT.
28	WP(C)/2474/2022 B/A	NUR ISLAM ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, ELEM. EDU MR J H SAIKIA (R-7)
29	WP(C)/3521/2022 B/O	MD.AZIZUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>ORDERS</b>				
30	Cont.Cas(C)/401/2015	SMTI GITA RANI KALITA <b>Versus</b> PREETAM SAIKIA and 3 ORS	MR.R C SAIKIA MS.K SAIKIA MRS.A BORAH	MR.R MAZUMDAR(R-1) MS.A VERMA(R-1) MS.S KHANIKAR(R-1) MRG K SINGHR-3 MR.N SARMA(R-2) MR.D CHETIA(R-2) MS.R MAZUMDAR(R-2)
31	Cont.Cas(C)/629/2015 WITH I.A.(C)2395/2017(D/O)	BHABESH CH. BHUYAN <b>Versus</b> HEMANGA KISHOR SHARMA and 2 ORS.	MR.P N GOSWAMI MR.I KALITA	MR. S SARMA (R3) MR. J DEKA (R3) MR. T K BHUYAN (R3) MR. S K DEKA
32	Cont.Cas(C)/747/2015	NUMAN UDDIN <b>Versus</b> PRITAM SAIKIA and ANR.	MR. T U LASKAR MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.R MAZUMDAR(R-1 & 2) MR.N SARMA(R-1 & 2) MR.D CHETIAR-1 and 2
33	Cont.Cas(C)/787/2015 WITH WP(C)160/2010(D/O)	MS. BHARATI DEVI <b>Versus</b> PRITAM SAIKIA and 7 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR. D SAIKIA MS U DAS(R-7) MR.R MAZUMDAR(R-3) MS.A VERMA(R-7) MS.S KHANIKAR(R-7) MR. B GOGOI MR.N SARMA(R-3) MR.D CHETIA(R-3) MR P NAYAK

34	Cont.Cas(C)/290/2017	GULBAHAR BEGUM <b>Versus</b> R.C.JAIN and ORS.	MR P P MEDHI MS. A DAS MR. A BAREK MR. P K MUNIR	MR. D SAIKIA MR S M T CHISTIE MR. B GOGOI (R4) MR P NAYAK (R4) N SARMA (R1) MR. A DEKA (R2) MR. S NEOGI
35	Cont.Cas(C)/355/2017 WITH WP(C)6794/2013(D/O)	MAINA KUMAR DAS <b>Versus</b> PREETAM SAIKIA and ANR.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR.N SARMA(R-1) MS.K DAS(R-1) MS.R BORAH R-1
36	Cont.Cas(C)/386/2017 WITH I.A.(C)1116/2018(D/O)	AVIJIT KONWAR and 11 ORS. <b>Versus</b> PREETAM SAIKIA and 4 ORS.	MR.S U AHMED MR A HAWARI	MR.M R LASKAR(R-2) MS.N PHUKAN(R-2) MR.D SAIKIA Sr.Adv.R
37	Cont.Cas(C)/470/2017	GIRIJANANDA GOSWAMI 5 ORS. <b>Versus</b> RAMESH CH. JAIN and ORS	MS.K DEVI MS.R BARUAH MS.K DAS	MR A DEKA MR. N SARMA MS. U DAS
38	Cont.Cas(C)/525/2017	BIDHAN CHANDRA KAR and 9 ORS. <b>Versus</b> RAMESH CHAND JAIN and 5 ORS.	MR.D C K HAZARIKA MS.J KALITA	MRS R CHAKRAVORTY MS. N PHUKAN MS U DAS MR. S M T CHISTIE
39	Cont.Cas(C)/634/2017	CHANDRESHWAR PRASAD SHARMA <b>Versus</b> PREETOM SAIKIA and ANR.	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	MR. S P BHATTACHARJEE MR. A DEKA D SAIKIA MR. N SARMA
40	Cont.Cas(C)/139/2018	INDIRA BALA KALITA AND 2 ORS. <b>Versus</b> RAMESH CHAND JAIN AND 3 ORS.	MR. L KALITA MS S DAS MR C KALITA	MS. N PHUKAN
41	Cont.Cas(C)/462/2019	MINA KALITA <b>Versus</b> MANIMALA BORTHAKUR, IAS AND ORS.	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	MR. K GOGOI MR. K GOGOI
42	Cont.Cas(C)/645/2019	SEEMA CHUTIA <b>Versus</b> PRITAM SAIKIA AND 3 ORS.	MR. P PATHAK MR. P TALUKDAR MS. N DEVI	MR. R MAZUMDAR (R2)
	<b>WITH</b>			
43	Review.Pet./43/2016	STATE OF ASSAM and ANR <b>Versus</b> NALINI KONCH and 5 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA	MR.R SARMA(R-1) MR.P P BARUAH(R-1)
	<b>WITH</b>			
44	Review.Pet./52/2016	STATE OF ASSAM and ANR <b>Versus</b> NALINI KONCH and ANR	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA SC, ELEMENTARY EDUCATION	MR.R SARMA(R- 1&2)
	<b>WITH</b>			
45	Cont.Cas(C)/274/2016	KABITA PHUKAN <b>Versus</b> PREETOM SAIKIA and 2 ORS	MR.M DUTTA MRS.B HAZARIKA	MR.R MAZUMDAR(R- 1&2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R-2) MR.N BORAH1,3,4,5 and 6
46	WP(C)/1160/2019	UMME SALMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. D C BORAH MR. K LAHKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
47	Cont.Cas(C)/247/2020 B/O	JABER AHMED <b>Versus</b> B. KALAYAN CHAKRAVARTHY AND 5 ORS.	MRS. R DEVI	MR. D SAIKIA MR. K GOGOI
48	Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. <b>Versus</b> PREETAM SAIKIA AND 5 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI MR. S M T CHISTIE (R-6) SC, F.DEPTT.

	<b>WITH</b> I.A.(Civil)/2156/2022 <b>in</b> Cont.Cas(C)/376/2020	RATAN CHANDRA SHIL AND 2 ORS. <b>Versus</b> PREETAM SAIKIA AND 6 ORS.	MR M DEKA MS. A HUSSAIN MR R ISLAM	MR. D SAIKIA MS. P CHAKRABORTY MS. N BORDOLOI MR. S M T CHISTIE SC, F.DEPTT.
49	Cont.Cas(C)/492/2020	NIRMALI MEDHI <b>Versus</b> PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN
50	WP(C)/1212/2021 B/O	TUKHESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U SAIKIA MR. K SINGHA MR. R K NATH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
51	I.A.(Civil)/2007/2021 WP(C) 5925/21(D/O) <b>in</b> WP(C)/5925/2021	JESMIN NEHAR <b>Versus</b> NURUL AMIN SHAH AND 10 ORS.	A. K. PURKAYASTHA A. K. DAS R. MAZUMDAR	SC, ELEM. EDU GA, ASSAM MR. R. ALI
52	I.A.(Civil)/2085/2021 WP(C) 3235/21(D/O) <b>in</b> WP(C)/3235/2021	MISSION DIRECTOR, <b>Versus</b> ARUNIMA HALOI AND ORS.	MR P NAYAK MR A CHALIHA	SC, SEC. EDU.
53	WP(C)/2504/2021	ABDUL RASHID <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. D P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MR. M U MONDAL MS. N NASRIN (r-7) MD. I H KHAN MD. I H KHAN MR K ISLAM MR K ISLAM MR A ALIM SK (r-7)
54	WP(C)/3141/2021	NIRUMAI MUDOI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B K DAS MR. H GOGOI	SC, ELEM. EDU GA, ASSAM
55	I.A.(Civil)/2/2022 <b>in</b> Cont.Cas(C)/195/2021	AMARENDRA KUMAR SARMA <b>Versus</b> MONORANJAN DUTTA, IAS AND 5 ORS.	MR. S S S RAHMAN MR A W AMAN MR S A BARBHUIYA	
	<b>WITH</b> Cont.Cas(C)/195/2021	AMARENDRA KUMAR SARMA <b>Versus</b> MONORANJAN DUTTA, IAS AND 5 ORS.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	
56	WP(C)/375/2022	REKIBUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	MR I HASSAN	GA, ASSAM MR. S B LASKAR (R8, R11) MR. H A LASKAR (R8, R11) MS N KALITA (R8, R11) MS D DUTTA (R8, R11) SC, EDU SC, SSA
57	I.A.(Civil)/587/2022 <b>in</b> WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, U G C SC, BODOLAND UNIVERSITY
	<b>WITH</b> WP(C)/4283/2021	BIPUL BRAHMA AND 8 ORS. <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. A ROY SC, U G C SC, BODOLAND UNIVERSITY
<b><u>STAY MATTERS</u></b>				
58	WP(C)/811/2022	PRANITA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. A D CHOUDHURY MR H KALITA	SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 65 TO 100), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/554/2017 FIXED	ANANTA RAM KALITA and 2 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 3 ORS.	MR.S K MUKTAR	MS.N MODI(R- 3&4) MRSISHIR DUTTAR-3and4 MSN KALITA(R- 3&4) MR.C SHARMA(R- 3&4) MR.SIDHANT DUTTA(R- 3&4) SC, GMC
2	WP(C)/6384/2017 FIXED	SHOBALAL MALLA <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.K R PATGIRI MS.C DAS MRS.C DAS MS.U CHOUDHURY	SC, AG SC, FINANCE SC, PWD
3	WP(C)/4042/2018	K.R.KARDONG <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 4 ORS.	MR. M K SARMA MS. T SOM MR H DAS MR. P TELI MR G DAS B KRISHNA MS P LEKHARU	MR A KUNDU (R1-R5)
4	WP(C)/8162/2018 B/O	TOFAZZAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	<b>WITH</b> I.A.(Civil)/671/2019 <b>in</b> WP(C)/8162/2018	ABED ALI KHAN AND ANR <b>Versus</b> TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
5	WP(C)/1569/2019 B/O	NAZIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, AG MR. S S ROY (GA, ASSAM) R-1 TO 4 MR. B GOGOI (R-6) MR D SAIKIA (R-5)
6	WP(C)/3070/2019	PRANJAL DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A SARMA MR. S CHOWDHURY MR E SHITIRI	GA, ASSAM SC, AG

7	WP(C)/8109/2019 B/O	HAFSA BEGAM <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR F A LASKAR MR. N H BARBHUIYA MR. D H MOZUMDER	MR C BARUAH GA, ASSAM SC, AG SC, FINANCE DEPTT.
8	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
9	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
10	WP(C)/3797/2020 FIXED	DINESH KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR H K DAS MR. R K TALUKDAR MR. D BORAH	GA, ASSAM MR. B GOSWAMI, ADDL. ADVOCATE GENERAL MR P NAYAK, SC, SAD MR. S CHUTIA, SC, WATER RESOURCE SC, WATER RESOURCE
11	WP(C)/4784/2020 B/O	SUJIT DEB AND 29 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR M H AHMED	GA, ASSAM
	<b>WITH</b>			
12	WP(C)/5233/2020	DIPAK MALAKAR AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	GA, ASSAM
13	WP(C)/5781/2020 FIXED	LOKNATH BORA AND 17 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA	SC, WATER RESOURCE SC, FINANCE
14	WP(C)/6/2021 B/O	MUSSTT. FULERUN NESSA BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG MR. S K MEDHI (R-6) MR. R K TALUKDAR (R-6) SC, IRRIGATION SC, PENSION SC, FINANCE
15	WP(C)/442/2021	LADURI RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	GA, ASSAM SC, AG MR. M J BARUAH MS B MAJUMDER MS M NEOG SC, REVENUE
16	WP(C)/906/2021	SILPIKA BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, ASSAM SC, P H E
17	WP(C)/2630/2021	RABINDRA RONGPI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. R C SAIKIA MR. M KALITA (r-9) MS. K SAIKIA MR. N B GOHAIN MR. J HATIMURIA (r-9) SC, K A A C MR. B K ROY (SC, SEBA) SC, PWD
18	WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
19	WP(C)/3620/2021	FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR I RAFIQUE MR. M K SHARMA MS. S DEVI	GA, ASSAM
20	WP(C)/3684/2021 FIXED	SANJOY KR BARMAN AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B SINHA	SC, CO OP
21	WP(C)/7044/2021	PANKAJ KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST

22	<b>WITH</b> WP(C)/3750/2021	ABDUR ROUF AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
23	<b>WITH</b> WP(C)/3773/2021	DHUNI RAJ JOSHI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
24	WP(C)/272/2022	JUBIRA AKTAR BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, GAD
25	WP(C)/274/2022	HAV/GD ANUP KUMAR KHIRALI FORCE NO. 850820925 <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. S S ROY MR. S S ROY ASSTT.S.G.I.
26	WP(C)/309/2022	HEERA THAPA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, PWD ROAD GA, ASSAM
27	WP(C)/962/2022 FIXED	MD. SOFIQUR RAHMAN @ SAFIQL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR F K R AHMED MR R LODH	SC, P AND R.D. GA, ASSAM
28	WP(C)/982/2022	BISWAJIT BORA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. P TALUKDAR MS D ANGANA	GA, ASSAM
29	WP(C)/1816/2022	SMTI SALIL KONA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA MR. S K GHOSH MR S NATH	GA, ASSAM SC, AG
30	WP(C)/2190/2022	PRASANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N HAQUE MR. S U AHMED MR A HAWARI	GA, ASSAM SC, HEALTH
31	WP(C)/2933/2022	BHASKAR BHATTACHARJYA AND 11 ORS <b>Versus</b> NATIONAL HEALTH MISSION AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA MR H P NEPAL	GA, ASSAM SC, HEALTH
32	WP(C)/3139/2022	NABA KANTA PATIR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
33	WP(C)/5323/2022 FIXED	GS- 192257X MD. HASHIM ANSARI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. D BORAH	MR. K K PARASAR (r-1-6) SC, ICAR ASSTT.S.G.I.
<b><u>BAIL HEARING (BA)</u></b>				
34	Bail Appln./234/2022 FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
35	Cont.Cas(C)/137/2016	LANKESWAR NATH <b>Versus</b> MOHAN CH. BORO and 2 ORS	MR.A GANGULY MR.A BORA	MS.B HAZARIKA R-1 MR.H BURAGOHAIR(R-1) MS.M BORAH(R-1) MS.R DEKA(R-3)
36	WP(C)/4412/2018	SRI SANJIB DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. K U AHMED MR. M HUSSAIN MR. W RAHMAN	GA, ASSAM
37	Cont.Cas(C)/646/2019 FIXED	DIPAK CHAKRABORTY <b>Versus</b> ALOK KUMAR AND 4 ORS.	MR. B K DAS	MR. P N GOSWAMI, SC,PHE MR. P N GOSWAMI, SC,PHE MR. R R Gogoi
38	WP(C)/2349/2020	USHA RANJAN DUTTA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K GOGOI (R-1,2,3,4) ASSTT.S.G.I.

39	Cont.Cas(C)/220/2021	RANJUMAN ARA BEGUM <b>Versus</b> RATHINDRA BHUYAN AND 2 ORS	MR. M HUSSAIN MR A K DAS	MR. D SAIKIA MR R DHAR (R-4) MR. A CHETRY MR. B GOGOI MR. K GOGOI MR. D UPAMANYA MR A CHALIHA MR M BHUYAN SC, HEALTH
40	Cont.Cas(C)/309/2021	NAZIBUDDIN AHMED <b>Versus</b> ATIKA SULTANA AND 3 ORS	DR. B AHMED MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. D NATH MR P NAYAK (R2) MR D KALITA MR A CHALIHA (R2) MS A BHUYAN
41	WP(C)/675/2021	KARUNA RANI ROY <b>Versus</b> THE AIRPORT AUTHORITY OF INDIA AND 9 ORS	MR A R MEDHI MR P C R MEDHI	MR. R DUBEY MR. K GOGOI SC, A A I
42	WP(C)/1850/2021	SANCHITA BHARALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K KONWAR MR. B SARMA MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA MR A DEY MR M P GOSWAMI	MR. D DAS SR. ADV GA, ASSAM R SARMAH SC, F.T
43	WP(C)/7353/2021	SMT. BHARATI DEKA <b>Versus</b> THE STATE OF ASSAM AND 11 ORS.	K U AHMED MS P SARMA MS N HASAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, P H E SC, FINANCE
44	Review.Pet./67/2022 WP(C)/217/2019 (Disposed)	MOMOTAJ BIBI AND ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. B C DAS MS. R CHOUDHURY MRS. S ROY	GA, ASSAM SC, REVENUE SC, HEALTH
45	Cont.Cas(C)/178/2022	MAHMODUL HASAN LASKAR <b>Versus</b> SRI JISHNU BARUA	MR F U BARBHUIYA MS S DAS	MR. D SAIKIA MR. S BORA
46	Cont.Cas(C)/195/2022	SARBESWAR DAS <b>Versus</b> TULSI CHANDRA SWARGIARY AND 3 ORS	MR. P J PHUKAN MR P P PHUKAN	
47	Cont.Cas(C)/238/2022	RAJESWAR SARMA AND 2 ORS. <b>Versus</b> MUKESH CHANDRA SAHU	MR. U K NAIR MR. M P SARMA MR. A BORO	
48	Cont.Cas(C)/239/2022	DR. NANI GOPAL GOSWAMI AND ANR <b>Versus</b> MUKESH CHANDRA SAHU, IAS	MR. U K NAIR MR. M P SARMA MR. A BORO	
49	WP(C)/1183/2022 FIXED	MRS. SAIRA SULTANA RAHMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS.	MR D KALITA MR. U K NAIR MR. M P SARMA	SC, APDCL
50	<b>WITH</b> WP(C)/872/2022	SUSHANTA BHATTACHARJEE <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD AND 9 ORS	MR D KALITA MR. U K NAIR MR. M P SARMA	MR. P MAHANTA (R-7) SC, APDCL MS. P SAHARIA (R-7) MR. P K HANDIQUE (R-7)
51	I.A.(Civil)/2153/2022 <b>in</b> WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G PATHAK MR. G PATHAK	GA, ASSAM SC, ASIDC SC, FINANCE
52	<b>WITH</b> WP(C)/2094/2022	SUREN KALITA @ SURENDRA CH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B SARMAH MR G PATHAK MR I UDDIN	SC, ASIDC SC, FINANCE
52	I.A.(Civil)/2576/2022 <b>in</b> WP(C)/4757/2022	PRANAB KR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI	SC, PWD

**WITH**  
WP(C)/4757/2022  
CAVT. NO. 08232/022,

PRANAB KR ADHIKARY  
**Versus**  
THE STATE OF ASSAM AND 9 ORS

MR. M K CHOUDHURY  
MR. A BARKATAKI  
MR. M SARMA

GA, ASSAM  
MR D K DAS (R-7,9)  
MR. M KALITA  
MR H BETALA (R-7,9)  
MR. T DOLEY  
SC, PWD  
FOR CAVEATOR  
SC, PERSONNEL DEPT.

53 WP(C)/5400/2022  
FIXED

NILOTPAL DAS AND 32 ORS  
**Versus**  
THE STATE OF ASSAM AND 6 ORS

MR. D DAS SR. ADV  
MR A V SINGH  
MR W R MEDHI

GA, ASSAM  
SC, APSC

**WITH**  
54 WP(C)/5337/2022

SMT. SWEATA KRISHNATREYA AND 10  
ORS.  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR. U K NAIR  
MRS. S P NAIR  
MR. M P SARMA  
MR. A BORO

SC, APSC  
SC, PWD

**WITH**  
55 WP(C)/5355/2022

ABHILASHA MAHANTA AND 32 ORS  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. K N CHOUDHURY  
MR. J PATOWARY  
MR. D J DAS  
MS N MAHANTA  
N GAUTAM

SC, PWD ROAD  
GA, ASSAM  
SC, APSC

**WITH**  
56 WP(C)/5495/2022

SUNITRA GOGOI AND ANR  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

P BURAGOHAIN  
MR SAURADEEP DEY

SC, APSC  
SC, PWD

**STAY MATTERS**

57 WP(C)/1429/2022

PRANJAL KAKATI  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA

SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

### [ For Monday,5th September 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A./1491/2016 in MACApp./270340/2016	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. LOKMAN HAKIM and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	
	<b>WITH</b> MACApp./270340/2016 (Filing Number)	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MD LOKMAN HAKIM and ANR		
2	I.A.(Civil)/1910/2016 in MACApp./283792/2016	PUNAKAN @ PHUKON BORO <b>Versus</b> AFIYA KHATOON and 5 ORS,	MR.S K GOSWAMI MR.N BARMAN MR.B K GOSWAMI MR.R KATHKATIA	MR.A ACHARYAR-6 MR. A BHATTACHARYYA
	<b>WITH</b> MACApp./283792/2016 (Filing Number)	SRI PUNAKAN @ PHUKON BORO <b>Versus</b> AFIYA KHATOON and 5 ORS	MR.S CHAMARIA	
3	I.A.(Civil)/1073/2017 in MACApp./283700/2016	SMTI BIJAYA SAHU, <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD. and 4 ORS,	MS.S KHANIKAR MS.P BARUAH	MR. A J SAIKIA MR. R C PAUL MR. B KAKATI MS M BHARATI
	<b>WITH</b> MACApp./283700/2016 (Filing Number)	SMTI BIJAYA SAHU <b>Versus</b> THE UNITED INDIA INSURANCE CO. LTD and 4 ORS	MS.S KHANIKAR MS.P BARUAH	
4	I.A.(Civil)/72/2019 in MACApp./15684/2018	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> HIMANGSHU PATHAK AND 4 ORS	S Z AHMED MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R3) MR. C SHARMA (R3) MR. SIDHANT DUTTA (R3)
	<b>WITH</b> MACApp./15684/2018 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> SRI HIMANGSHU PATHAK AND 4 ORS		
5	I.A.(Civil)/2023/2019 in MACApp./7092/2019	SMTI. SEPTEMI SANGMA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	MR. K K BHATTA
	<b>WITH</b> MACApp./7092/2019 (Filing Number)	SMTI. SEPTEMI SANGMA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR		

6	I.A.(Civil)/3770/2019 in MACApp./13812/2019	ON THE DEATH OF HASINA BEGUM, HER LEGAL HEIRS RUBUL ALI AND 2 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. K M HALOI MR. U K DAS MS. B D SARMAH	
	<b>WITH</b> MACApp./13812/2019 (Filing Number)	ON THE DEATH OF HASINA BEGUM HER LEGAL HEIRS RUBUL ALI AND 2 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO. LTD. AND 2 ORS		
7	I.A.(Civil)/1430/2020 in MACApp./6306/2020	SMTI JAYA SAIKIA <b>Versus</b> SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	
	<b>WITH</b> MACApp./6306/2020 (Filing Number)	SMTI JAYA SAIKIA <b>Versus</b> SMTI PRASTUTI BHUYAN (D)		
	<b>WITH</b> I.A.(Civil)/1408/2020	SMTI JAYA SAIKIA <b>Versus</b> SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH
8	I.A.(Civil)/2422/2021 in MACApp./9771/2021	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD.	B R DAS	MR. A DUTTA MRS. P M DUTTA
	<b>WITH</b> MACApp./9771/2021 (Filing Number)	KUNJA SAIKIA <b>Versus</b> UNITED INDIA INSURANCE COM. LTD. A	B R DAS	
9	I.A.(Civil)/243/2022 in MACApp./12311/2021	KARTIK SHILL <b>Versus</b> BASANTI SAHU AND 2 ORS.	A N HUSSAIN MS F BEGUM	MR. A J SAIKIA (r-3) MR. P BORAH MR G S BORO (r-3)
	<b>WITH</b> MACApp./12311/2021 (Filing Number)	KARTIK SHILL <b>Versus</b> BASANTI SAHU AND 2 ORS. A	A N HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 22-08-2022 TO 30-09-2022  
(RELATING TO CRIMINAL BENCH (CRL.A.  
MATTERS, ITEM NOS.43-70) AND (CRL.PET.  
MATTERS, ITEM NOS. 31-60) ),ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.Pet./121/2021 (AT 10:30 AM)	MD. SIMRAN SULTAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M P CHOUDHURY MR. S BATHARI	Mr BK Mahajan,Special P.P. PP, ASSAM SC, FOREST
2	Crl.Pet./702/2021 (AT 10:30 AM)	SANJEEV DEY AND ANR. <b>Versus</b> DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY
3	Crl.Pet./777/2021 (AT 10:30 AM)	JAHANGIR ALAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD MR. M ALI MR. R ISLAM	MR. M I HUSSAIN (R-2,3) MR. S M RAHMAN (R-2,3) PP, ASSAM
4	Crl.Pet./153/2022 (AT 10:30 AM)	SUJIT DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M K BORAH MRS. P KASHYAP	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS PP, ASSAM
<b>MOTION (BA)</b>				
5	Bail Appln./2131/2022 B/O	MAHAMMAD EBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR M RANA MR. J SAIKIA MR. S BORUAH	PP, ASSAM
6	Bail Appln./2204/2022	DEBAJIT BHATTACHARYA @ DEBAJIT BHATTACHARJYA @ SRI DEBAJIT BHATTACHARYYA <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR. S A MONDAL	PP, ASSAM
7	Bail Appln./2207/2022	SUJIT KUMAR MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA T RAMCHIARY	PP, ASSAM
8	Bail Appln./2209/2022	AJITOR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MR N MAHAMMAD	PP, ASSAM



9	Bail Appln./2210/2022	SYED AMINUR RASUL <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b><u>MOTION</u></b>				
10	Crl.Rev.P./344/2022	DR. AYUB ALI <b>Versus</b> SHAMIMAH NASRIN	MR. S MUNIR MD E AHMED MR. F A HASSAN	
11	Crl.Rev.P./432/2022	FARNAZ NOURIN ZAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
12	Crl.Rev.P./438/2022	RAKIBUL HUSSAIN <b>Versus</b> ARIFA NASRIN	H A AHMED MR. R ALI	
13	Crl.Rev.P./439/2022	ROHIMUDDIN SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	PP, ASSAM
14	Crl.Rev.P./440/2022	NUR ISLAM ON HIS DEATH, HIS LEGAL HEIRS FORJILA BIBI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
15	Crl.Rev.P./441/2022	ABDUL MAJID <b>Versus</b> UNION OF INDIA AND ANR	MR. A AHMED MR. I U CHOWDHURY U U KHAN	MR. S C KEYAL SC, DRI
16	AB/2478/2022	MD. IMTIYAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
17	AB/2543/2022	MRINMOY JYOTI SARMA <b>Versus</b> THE STATE OF ASSAM	MRS. R D BHUYAN MR. L GOGOI	PP, ASSAM
18	AB/2544/2022	REJINA BEGUM AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. D KALITA MS K GURUNG MS A KALITA	PP, ASSAM
19	AB/2547/2022	AINUDDIN KANDAHAR @ INUDDIN KHANDAKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K AHMED MR A AHMED	PP, ASSAM
20	AB/2548/2022	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
21	AB/2549/2022	FAIZUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
22	AB/2552/2022	AZIBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
23	AB/2563/2022	LUCKY HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR MINTU SAIKIA	PP, ASSAM
24	AB/2568/2022	BASER ALI <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MR. M R CHOUDHURY MS. N SULTANA	PP, ASSAM
25	AB/2572/2022	RAAJ BHARALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A RAZZAK	PP, ASSAM
26	AB/2573/2022	SAHIDUL ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. W RAHMAN MS. S RASUL	PP, ASSAM
27	AB/2574/2022	DIPLU TAID AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. B HALDAR R L CHUTIA	PP, ASSAM
28	AB/2575/2022	ABDUR RAHIM <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN	PP, ASSAM
29	AB/2576/2022	KAMRUL HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA MR S S ISLAM	PP, ASSAM

**ADMISSION**

30	Crl.Pet./565/2018 WITH LCR 1 FILE, B/O	AMAN ULLAH AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
	<b>WITH</b>			
31	Crl.Pet./367/2019  WITH LCR 4 FILES	DR. SAPONTI BORTHAKUR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UJJAL CHOUDHURY MR. B TALUKDAR MR. B M CHOUDHURY	MR. A K SARMA MR H J TAMULI PP, ASSAM
32	Crl.Pet./556/2019 B/O	SAMSUL ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MS. M MALLIK MR. B HUSSAIN	G UDDIN (R-2) MS. P ADHIKARI (R-2) PP, ASSAM
33	Crl.Rev.P./33/2020 WITH LCR 4 FILES, B/O	MRS. GITIKA BARMAN <b>Versus</b> SANJEEV BARMAN	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. B CHAKRABORTY MR S PAUL	MR. P THAKURIA MR. S BARMAN
34	Crl.Pet./504/2020	ARIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P MAJUMDAR	PP, ASSAM
35	Crl.Rev.P./69/2021 WITH LCR 2 FILES, B/O	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A RAHMAN	MD S HOQUE (R2) MR. M DEKA (R2) MR S JAFRI (R2) PP, ASSAM
36	Crl.Rev.P./249/2021 WITH LCR 4 FILES, B/O	MD. TAHIRUL ISLAM SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI	MR. S NATH(R-2) PP, ASSAM
37	Crl.Pet./549/2021 WITH LCR 1 FILE, B/O	NITIN MITTAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
38	Crl.A./212/2022	RAJIB GOGOI @ MONTU GOGOI . <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/493/2022 <b>in</b> Crl.A./212/2022	RAJIB GOGOI @ MONTU GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
39	Crl.Rev.P./283/2022 WITH LCR 4 FILES, B/O	GOLAM HUSSAIN <b>Versus</b> SUFIA KHATUN	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	
40	Crl.Pet./510/2022 WITH LCR 1 FILE, FIXED	KITESWAR BANIA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MRS N. SINGHA MS N RAI	MR. T DAS (r-2) PP, ASSAM
		<b>BAIL HEARING</b>		
41	AB/4214/2021 FIXED	ABDUL MALIK <b>Versus</b> THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
42	AB/426/2022 FIXED	MIZANUL HOQUE @ MIZNUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A SARMA MR. LENTSO MR H KALITA	PP, ASSAM
43	AB/545/2022 FIXED	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
44	AB/1461/2022 FIXED	JUNAIDUR RAHMAN @ ALAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	Mukesh Sharma PP, ASSAM
45	AB/1564/2022 FIXED	MOJNUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM

46	AB/1729/2022 FIXED	RIJUBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA MR. G C DEKA	PP, ASSAM
47	AB/2081/2022 FIXED	AMARJYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	PP, ASSAM
48	AB/2163/2022 FIXED	BALIN KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
49	AB/2263/2022 FIXED	RAKIBUL HAQUE LASKAR <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHY	PP, ASSAM
50	AB/2276/2022 FIXED	NIPEN BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
51	AB/2314/2022 FIXED	AKIBUR RAHMAN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	SIRAJ CHY MS. S SULTANA	PP, ASSAM
52	AB/2320/2022 FIXED	YAKUB ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
53	AB/2332/2022 FIXED	SAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
54	AB/2334/2022 FIXED	DIJU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
55	AB/2338/2022 FIXED	RAJIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE	PP, ASSAM
56	AB/2344/2022 FIXED	ANANTA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	PP, ASSAM
57	AB/2351/2022 FIXED	DEWAN SHAMSUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
58	AB/2354/2022 FIXED	JAHUR UDDIN <b>Versus</b> THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM
59	AB/2378/2022 FIXED	SARAT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PAUL	PP, ASSAM
60	AB/2387/2022 FIXED	SMT. RUBI SAHA <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
61	AB/2401/2022 FIXED	ABDUL AZIS @ ABDUL AJIJ AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
62	AB/2423/2022 FIXED	MOIDUL HOUQE <b>Versus</b> THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
63	AB/2479/2022 FIXED	KABARI CHANDA @ KABERI CHANDA <b>Versus</b> THE STATE OF ASSAM	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	MS. D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH PP, ASSAM

**ORDERS**

64	Crl.Rev.P./207/2021 WITH LCR 1 FILE, B/O	RAISUDDIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
65	Crl.Pet./701/2021 B/O	RANJAN GHOSH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
66	Crl.Rev.P./13/2022 WITH LCR 4 FILES, B/O	GOPESH DEKA <b>Versus</b> PHUL KUMARI DEKA	MR K BHUYAN MR N ISLAM MD. H BHUYAN	
67	Crl.L.P./53/2022 <b>in</b> Crl.A./7060/2022	PARIMAL CHANDRA ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S K GHOSH MS F AHMED	PP, ASSAM
	<b>WITH</b> Crl.A./7060/2022 (Filing Number)	PARIMAL CHANDRA ACHARJEE <b>Versus</b> STATE OF ASSAM AND ANR. F	MR. S K GHOSH	
68	I.A.(Crl.)/363/2022 B/O <b>in</b> Crl.Rev.P./5118/2022	MUHITA PAW <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./5118/2022 (Filing Number)	MUHITA PAW <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. J K GOSWAMI	
	<b>WITH</b> I.A.(Crl.)/492/2022	MUHITA PAW <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J BARMAN	PP, ASSAM
69	I.A.(Crl.)/500/2022 B/O <b>in</b> Crl.Rev.P./7025/2022	MD. RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MD E AHMED MR. P S BISWAS MS. J GHOSH	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./7025/2022 (Filing Number)	MD. RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR. S C BISWAS	
	<b>WITH</b> I.A.(Crl.)/7027/2022 (Filing Number)	MD. RAMJAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS	
70	I.A.(Crl.)/501/2022 <b>in</b> Crl.Rev.P./6907/2022	BIPLAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./6907/2022 (Filing Number)	BIPLAB BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MRS. B GOGOI	
71	I.A.(Crl.)/503/2022 <b>in</b> Crl.Rev.P./6839/2022	KADER KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	Mr M U Ahmed MR F HAQUE	PP, ASSAM
	<b>WITH</b> Crl.Rev.P./6839/2022 (Filing Number)	KADER KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR (F)	Mr M U Ahmed	
<b>HEARING</b>				
72	Crl.Pet./116/2017 WITH LCR 1 FILE, FIXED	DR. BIMAN CH. CHETIA <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR.G UZIR MR. R DE MR.S M BARUAH MR.M SAIKIA MR.H DAS MR.M GOGOI MR.T K DAS	MR. K D CHETRI (R2) MS R BARUAH (R2) MR.D GOGOI(R-2) MR.S BORTHAKUR R-2 MR M HAZARIKA(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAIN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA MATTERS),ALONG WITH THE FOLLOWING MATTERS ON MONDAY, TUESDAY AND WEDNESDAY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **MOTION**

1	CRP(IO)/208/2022	ANIMA BORO AND 2 ORS. <b>Versus</b> HEMANTA SWARGIARY AND 2 ORS.	MR. N ALAM MR K JAIN MS D BARMAN MR. J HUSSAIN	
2	CRP(IO)/209/2022	M/S J N AGENCY AND 4 ORS <b>Versus</b> VINOD KUMAR KEDIA	MS P AGARWAL MR. B J DAS	

#### **ADMISSION**

3	FAO/47/2022	GOVIND PROMOTRS PRIVATE LIMITED COMPANY . <b>Versus</b> CHANDYPUR TEA ESTATE AND ANR	MR. S K GHOSH MS F AHMED	
	<b>WITH</b> I.A.(Civil)/2632/2022 <b>in</b> FAO/47/2022	GOVIND PROMOTRS PRIVATE LIMITED COMPANY . <b>Versus</b> CHANDYPUR TEA ESTATE AND ANR	MR. S K GHOSH MS F AHMED	
4	FAO/48/2022	PALLAB GOGOI AND ANR. <b>Versus</b> GUNADA GOGOI AND 4 ORS.	MR. B PHUKAN MR N M HAZARIKA	
5	MFA/91/2022	UNION OF INDIA AND ANR <b>Versus</b> MS MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	
	<b>WITH</b> I.A.(Civil)/2666/2022 <b>in</b> MFA/91/2022	UNION OF INDIA AND ANR <b>Versus</b> MS MEGHALAYA CEMENTS LTD.	MR. B CHAKRAVARTY	
6	MACApp./518/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	
	<b>WITH</b> I.A.(Civil)/2458/2022 <b>in</b> MACApp./518/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO LTD <b>Versus</b> BIBHA MISHRA AND 6 ORS (F)	MR. A BHATTACHARYYA	

7	MACApp./558/2022	SHRI ARUN KUMAR PAUL <b>Versus</b> THE DIVISIONAL MANAGER and 6 ORS,	MS.L BORAH	
8	MACApp./603/2022	PUTULI BAISHYA AND 2 ORS. <b>Versus</b> NEW INDIA ASSURANCE CO. LTD. AND ANR.	MR. A R AGARWALA MR A AGARWALA	
9	MACApp./604/2022	KHOTEZA KHATUN @ KHODEZA KHATUN AND 6 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	
10	MACApp./619/2022	THE ORIENTAL INSURANCE CO. LTD . <b>Versus</b> HERAMBA DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> I.A.(Civil)/2656/2022 <b>in</b> MACApp./619/2022	THE ORIENTAL INSURANCE CO. LTD . <b>Versus</b> HERAMBA DAS AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
11	RSA/209/2018	SMTI SIPRA BARUA AND 2 ORS <b>Versus</b> SMTI DIPALI BARUA AND 3 ORS	MR. K R PATGIRI MS. U CHOUDHURY MS. C DAS MS. R RAHMAN MR. C DAS	MR. T J MAHANTA (R1-R4) MS. P BHATTACHARYA (R1-R4) MR. A BORUA (R1-R4) MR T GOGOI (R1-R4)
12	RSA/134/2022	SMTI PUSPARANI DAS and 2 ORS <b>Versus</b> SRI RATAN DAS and 10 ORS		
	<b>WITH</b> I.A.(Civil)/1476/2019 <b>in</b> RSA/134/2022	SMTI PUSPARANI DAS and 2 ORS, <b>Versus</b> RATAN DAS and 10 ORS,		MR.P S DEKA(R- 1&6) R SARMAH
13	RSA/139/2022	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. <b>Versus</b> STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/2654/2022 <b>in</b> RSA/139/2022	ON THE DEATH OF DILIP KUMAR SARMA HIS LEGAL HEIRS QUEENI SARMA AND ORS. <b>Versus</b> STATE BANK OF INDIA SUPERVISING STAFF CO OPERATIVE HOUSING SOCIETY LTD. AND 4 ORS.	MR. P GOSWAMI MR H K SARMA MR A BANERJEE	MR H NATH MR. B D DEKA MR. M DAS FOR CAVEATOR
14	RSA/140/2022	PARESH CH. DAS <b>Versus</b> TARUN DAS AND 6 ORS	MR. R K BHUYAN MR. M KASHYAP	
	<b>WITH</b> I.A.(Civil)/2685/2022 <b>in</b> RSA/140/2022	PARESH CH. DAS <b>Versus</b> TARUN DAS AND 6 ORS	MR. R K BHUYAN MR. M KASHYAP	
<b><u>ORDERS</u></b>				
15	Test.Cas./8/2005 WITH LCR	MUSTT. JAHURA KHATUN <b>Versus</b> MUSTT. MOMTAZ BEGUM and ORS	MS.L N CHOUDHURY MD.M H CHOUDHURY MRJ PAYANG MR.A JAMIR	

16	Test.App./2/2010	MUSTT HASNA ARA BEGUM, <b>Versus</b> ON THE DEATH OF GULENARA BEGUM HER LEGAL HEIRS AND LEGAL REPRESENTATIVES	MR. Z MUKIT MR.A SATTAR MR.P SINGH MR.R P GUPTA	MR.H K DEKA MR.H NATH MS. R CHOUDHURY MR. D GOGOI (R1.2, R1.6- R1.11) MR.B D DEKA MR.B D DEKA MS. M BARUAH (R1.2, R1.6-R1.11) MR. M DAS (R1.1, R1.3, R1.4, R1.6) N CHAUDHURY (R1.1, R1.3, R1.4, R1.6)
17	CRP/406/2016	KAMAL KUMAR JAIN <b>Versus</b> SURESH KUMAR JAIN and 7 ORS	MR.B K BHAGAWATI MSK KALITA MS.A CHAKRABORTY	MS.A K CHOUDHURY(R-1) MR.M CHOUDHURY(R-1) MR.D CHOUDHURYR-1 MR.T ALI(R-1)
18	RFA/35/2018 CAVT. NO.0124/2018	M/S BRAHMAPUTRA IRON AND STEEL CO. (P) LTD. AND ANR <b>Versus</b> PUNJAB NATIONAL BANK AND 8ORS	MR. S P ROY MR. R P N SINGH MR A K RAI MS. N RAI MR. T R ROY	MR. B C DAS (R- 6 to 9) MR. K K NANDI MR. A GANGULY MR. A J GHOSH MR K K S ROY SC, PNB FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1214/2018 <b>in</b> RFA/35/2018	M/S BRAHMAPUTRA IRON AND STEEL CO. (P) LTD. AND ANR <b>Versus</b> PUNJAB NATIONAL BANK AND 4 ORS	MR. S P ROY MR. R P N SINGH MR A K RAI MS. N RAI MR. T R ROY	MR. K K NANDI MR. A GANGULY MR. A J GHOSH MR K K S ROY SC, PNB FOR CAVEATOR
19	CRP(IO)/143/2018	M/S PURBANCHAL UDYOG <b>Versus</b> M/S DUTTA ELECTRICALS AND 3 ORS	MR. S BANIK MR H GUPTA MR K K GHOSH	GA, ASSAM R4 MR P SARMA (R1) MR. R SARMA (R1) MR. A HUSSAIN (R1)
20	RSA/270/2018	MD RAIS MIYAN AND 2 ORS <b>Versus</b> MUSST HARISHA KHATUN	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MD T A CHOWDHURY MR MONZUR K CHOUDHURY MR. M J BARUAH	MR. M SARMA MS. I GOHAIN MS J A AHMED MS. C KHAKHLARY
21	MACApp./438/2018 WITH LCR	ROBIN CH. RAY and ANR <b>Versus</b> RELIANCE GENERAL INSURANCE CO. LTD. and 2 ORS,		
22	MACApp./1006/2018 WITH LCR	MRS SULTANA AHMED <b>Versus</b> THE NATIONAL INSURANCE CO. LTD., GOLAGHAT BRANCH and ANR	MRS. R B BORA	MR. B K PURKAYASTHA MRS. S ROY MRS. S ROY MR. P SUNDI MR. N B P SINGHA MS. I DAS (R-1) MS. I DAS (R-1) MS. M BORUAH
	<b>WITH</b> I.A.(Civil)/2347/2017 <b>in</b> MACApp./1006/2018	MRS. SULTANA AHMED <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. and ANR	MRS.R B BORA	MR. B K PURKAYASTHA MS. M BORUAH
23	I.A.(Civil)/3800/2018 <b>in</b> RFA/135/2018	ON THE DEATH OF SMTI MRINALINI DEVI HER HEIRS AND LEGAL REPRESENTATIVES SOUBIR NARAYAN KOER AND 3 <b>Versus</b> SMTI BHARATI BORKAKATI AND 11 ORS	A I AHMED MR. R BARUAH MR. S ALI MR. A IKBAL	MR. R K JAIN TULIKA BORAH FOR CAVEATOR



	<b>WITH</b> RFA/135/2018	ON THE DEATH OF SMTI MRINALINI DEVI HER HEIRS AND LEGAL REPRESENTATIVES SOUBIR NARAYAN KOER AND 3 <b>Versus</b> SMTI BHARATI BORKAKATI AND 11 ORS	A I AHMED MR. R BARUAH MR S ALI MR. A IKBAL	MR. R K JAIN TULIKA BORAH FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/4320/2018 <b>in</b> RFA/135/2018	ON THE DEATH OF MRINALINI DEVI, HER LEGAL HEIRS <b>Versus</b> SMTI. BHARATI BORKAKATI AND 11 ORS	A I AHMED MR S ALI MR. R BORUAH MR. A IKBAL	
24	I.A.(Civil)/2674/2019 <b>in</b> RFA/1064/2019	SMTI. JAYANTI INGTI <b>Versus</b> SRI JITENDRA KUMAR DOLEY AND 2 ORS.	MR. R K BHUYAN MR. M KASHYAP MD. K ALI	MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
	<b>WITH</b> RFA/1064/2019 (Filing Number)	SMTI. JAYANTI INGTI <b>Versus</b> SRI JITENDRA KUMAR DOLEY AND 2 ORS		
25	RFA/50/2020	SRI PAWAN RATHI <b>Versus</b> SRI ANANTA BORA AND 2 ORS.	MR. A SATTAR S CHOUDHURY	MR. N ALAM MR. P MAHANTA MR. R B GOHAIN MS S DAS DILME R.M. MOMIN MR A KHARSOHUM FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/1534/2020 <b>in</b> RFA/50/2020	SRI PAWAN RATHI <b>Versus</b> SRI ANANTA BORA AND 2 ORS.	MR. A SATTAR S CHOUDHURY	MR. N ALAM FOR CAVEATOR
26	I.A.(Civil)/461/2021 CRP 184/2018(D/O) <b>in</b> CRP/184/2018	SHIKHA BARUA AND 2 ORS. <b>Versus</b> RANJIT BARTHAKUR	MS. B CHOUDHURY MR. S SAHU	MR. D SAIKIA MR. R BORPUJARI MR. R BORPUJARI MR. K K DUTTA
27	FAO/37/2022 FIXED	TAPAN KUMAR BOSE AND ANR. <b>Versus</b> SIBA JYOTI BARDHAN	MR D K MEDHI MR. K BORUAH MR. M ALOM	
	<b>WITH</b> I.A.(Civil)/1797/2022 <b>in</b> FAO/37/2022	TAPAN KUMAR BOSE AND ANR. <b>Versus</b> SIBA JYOTI BARDHAN	MR D K MEDHI MR. K BORUAH MR. M ALOM	
28	FAO/42/2022 FIXED	SABYA KALITA AND 3 ORS. <b>Versus</b> BHAGAWAN KALITA AND 2 ORS.	MR. A DAS	MR. D K SARMAH (r-1,3) MR. U K GOSWAMI (r-2) MS. A TALUKDAR (r-1,3)
	<b>WITH</b> I.A.(Civil)/2244/2022 <b>in</b> FAO/42/2022	SABYA KALITA AND 3 ORS. <b>Versus</b> BHAGAWAN KALITA AND 2 ORS.	MR. A DAS	
29	Tr.P.(C)./77/2022 FIXED	SMT. CHAYARANI DEBNATH <b>Versus</b> RAKESH DEBNATH	MR. M K MAJUMDAR MR G D CHOUDHURY	
30	I.A.(Civil)/80/2022 B/O <b>in</b> MACApp./705/2020	NRIPEN LAHKAR <b>Versus</b> MD. MAMTAZUDDIN AHMED AND 2 ORS	MS. A GUPTA MR. A K PURKAYASTHA MR. R ALI MR. S SHARMA MS M BHARATI D Roy	
	<b>WITH</b> MACApp./705/2020 (Filing Number)	NRIPEN LAHKAR <b>Versus</b> MD. MAMTAZUDDIN AHMED AND 2 ORS	MR. R ALI	
31	CRP/85/2022 FIXED	KANDARPA BORAH <b>Versus</b> SMT. JAYASHREE SAIKIA	MR. P K MEDHI MR. S K TALUKDAR MS. S T BOKTH MR. A B T HAQUE	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR

32	CRP(IO)/168/2022 FIXED	SHYAMAL PAUL <b>Versus</b> MD. ASHIK UDDIN MAZUMDAR AND 4 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S KATAKEY MS. S. TODI MR H K SARMA	
33	I.A.(Civil)/442/2022 in RSA/82/2006	MD HABEJ ALI AND 7 ORS <b>Versus</b> MD ABDUL SATTAR AND ORS.	MR A C SARMAH MR G BHARADWAJ MS A HUSSAIN R BEGUM	MR A ALI MS. M KHATUN
	<b>WITH</b> RSA/82/2006	AISHA KHATUN AND ORS <b>Versus</b> JAMELA KHATUN AND OORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	<b>WITH</b> MC/3335/2013 in RSA/82/2006	AISHA KHATUN AND ORS <b>Versus</b> JAMELA KHATUN AND ORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	<b>WITH</b> MC/3336/2013 in RSA/82/2006	AISHA KHATUN AND ORS <b>Versus</b> JAMELA KHATUN AND OORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	<b>WITH</b> MC/3337/2013 in RSA/82/2006	AISHA KHATUN AND ORS <b>Versus</b> JAMELA KHATUN AND ORS	MR.J AHMED MR.R HUSSAIN MR.J SINHA MR.S DAS MR.R ALAM	MS.L N CHOUDHURY MD.M H CHOUDHURY MR.A ALI MR.H CHAKRABORTY
	<b>WITH</b> I.A.(Civil)/443/2022 in RSA/82/2006	MD HABEJ ALI AND 7 ORS <b>Versus</b> D ABDUL SATTAR AND ORS.	MR G BHARADWAJ MS A HUSSAIN R BEGUM	
34	I.A.(Civil)/1522/2022 in RSA/225/2012	ASIT MALAKAR and 7 ORS <b>Versus</b> SUSHILA MALAKAR and 8 ORS		
	<b>WITH</b> RSA/225/2012	SUSHILA MALAKAR and 4 ORS <b>Versus</b> ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
35	I.A.(Civil)/1714/2022 WITH LCR in RFA/10/2021	M/S JATINGA TEA LTD. <b>Versus</b> PANNA LAL ROY	MR G N SAHEWALLA MR P DEKA MD ASLAM MR. A CHETIA MR M SAHEWALLA	MR. A BHATTACHARJEE MR S CHOUDHURY
	<b>WITH</b> RFA/10/2021	PANNA LAL ROY <b>Versus</b> M/S JATINGA TEA LTD.	MR S CHOUDHURY MR. A BHATTACHARJEE	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR. A CHETIA MR M SAHEWALLA
36	I.A.(Civil)/2600/2022 in RSA/138/2015	ON THE DEATH OF SOLE APPELLANT HUSSAIN AHMED CHOUDHURY <b>Versus</b> HASNA BEGUM CHOUDHURY AND 5 ORS A	MR. T U LASKAR MR. N DHAR	GA, ASSAM
	<b>WITH</b> RSA/138/2015	HUSSAIN AHMED CHOUDHURY <b>Versus</b> HASNA BEGUM CHOUDHURY and 5 ORS	MR. T U LASKAR MR.N DHAR MR .B MALAKAR	GA, ASSAM MR.H R CHOUDHURY(R- 1&2) SC, ELEMENTARY EDUCATION MR.J M SULAIMAN(R-1&2)

37	I.A.(Civil)/2634/2022 in MACApp./9817/2022	MUNU BORTHAKUR AND 2 ORS. <b>Versus</b> BHOLARAM BORA AND 2 ORS.	MR. A R AGARWALA MR A AGARWALA	
	<b>WITH</b> MACApp./9817/2022 (Filing Number)	MUNU BORTHAKUR AND 2 ORS. <b>Versus</b> BHOLARAM BORA AND 2 ORS. B	MR. A R AGARWALA	
38	I.A.(Civil)/2637/2022 in RSA/74/2016	SRI TULSI PAUL <b>Versus</b> KESHAB CHANDRA PAUL AND 7 ORS	MR. D CHAKRABARTY	MS. S SENAPATI
	<b>WITH</b> RSA/74/2016	SRI TULSI PAUL <b>Versus</b> SRI KESHAB CHANDRA PAUL and 7 ORS	MR. D CHAKRABORTY MR. S R BORUAH	MS. S SENAPATI R- 1-8 MS. B SARMA (R- 1-8) MR. P DEKA (R- 1-8)
	<b>WITH</b> I.A./940/2016 in RSA/74/2016	SRI TULSI PAUL <b>Versus</b> SRI KESHAB CHANDRA PAUL and 7 ORS	MR.D CHAKRABORTY MR.S R BORUAH	
39	I.A.(Civil)/2649/2022 B/O in RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE <b>Versus</b> TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
	<b>WITH</b> RSA/23/2022	ON THE DEATH OF RAJAT CHATTERJEE HIS LEGAL HEIRS BABLI CHATTERJEE AND ANR. <b>Versus</b> TARA CHAND NAHATA AND 2 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D SAIKIA
40	I.A.(Civil)/2662/2022 in MACApp./6035/2021	NATIONAL INSURANCE CO. LTD. <b>Versus</b> KAMRUL ISLAM AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./6035/2021 (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> KAMRUL ISLAM AND 3 ORS.	MS R D MAZUMDAR	
	<b>WITH</b> I.A.(Civil)/6037/2021 (Filing Number)	NATIONAL INSURANCE CO. LTD. <b>Versus</b> KAMRUL ISLAM AND 3 ORS.	MS. R D MOZUMDAR	
41	I.A.(Civil)/2677/2022 in MACApp./10510/2022	LOHIT NATH AND ANR. <b>Versus</b> ABUCHAMA ALI AND 2 ORS.	MR R K MOUR MR P DAS MR S JAFRI MS S.G.KASHYAP	
	<b>WITH</b> MACApp./10510/2022 (Filing Number)	LOHIT NATH AND ANR. <b>Versus</b> ABUCHAMA ALI AND 2 ORS. F	MR R K MOUR	
42	I.A.(Civil)/2682/2022 in MACApp./10033/2022	HIMANI NATH AND 3 ORS . <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. S AHMED MS. J BORAH MS. M. KHATUN	
	<b>WITH</b> MACApp./10033/2022 (Filing Number)	HIMANI NATH AND 3 ORS . <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS A	MR. S AHMED	
<b><u>STAY MATTERS</u></b>				
43	Tr.P.(C)./38/2019 FIXED	ANJU DAS <b>Versus</b> TAPASH DUTTA	MR S DEY MR. T ROY MS. B SARKAR	MR. P J SAIKIA MR. R S MISHRA
44	Tr.P.(C)./3/2020	ABIDA KHATUN <b>Versus</b> SIHAB UDDIN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR. N UDDIN MR. M ISLAM
	<b>WITH</b>			
45	Tr.P.(CrI.)/8/2021	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI

46	Tr.P.(CrI.)/9/2021	MD. SIHAB UDDIN <b>Versus</b> ABIDA KHATUN	MR G SAROWAR MR. N UDDIN MR. M ISLAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI
47	Tr.P.(C.)/8/2021	GOPAL CH. MAZUMDAR <b>Versus</b> SUMITRA CHANDA	MR. S P CHOUDHURY MR K BISWAKARMA	MR. D BORAH
48	Tr.P.(C.)/23/2021	MOU CHAKRABORTY (CHOUDHURY) <b>Versus</b> SAGAR CHOUDHURY	MR. S D PURKAYASTHA	
49	Tr.P.(C.)/69/2021	MRS. SAMIM SULTANA <b>Versus</b> REKIB ALI	MS N BEGUM MR S GAUTAM	
50	Tr.P.(C.)/7/2022	RASHMI GOWALLA SAHU <b>Versus</b> KIRAN SAHOO	MR. J K GOSWAMI MR. J BARMAN	
51	Tr.P.(C.)/23/2022 FIXED	PURABI NATH <b>Versus</b> GHANASHYAM NATH	MR. A MANNAF MD A K AHMED MD A S ALI	MR. P J SAIKIA MS M NIROLA
52	Tr.P.(C.)/37/2022	PORISMITA GOSWAMI <b>Versus</b> DIPANKOR BOLLOVE GOSWAMI	MR. J K GOSWAMI MR. J BARMAN	MR S BORTHAKUR MR H P NEPAL

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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1)	MRS. N BARUAH	01-08-2022	To	13-10-2022
2)	MR. P SARMA	17-08-2022	To	30-09-2022
3)	MR. J A AHMED	18-08-2022	To	24-09-2022
4)	MR S DASGUPTA	22-08-2022	To	30-09-2022
5)	MS. A DEVI	20-08-2022	To	09-09-2022
6)	MR. M K MAJUMDAR	24-08-2022	To	07-09-2022
7)	MD. A J ATIA	30-08-2022	To	06-09-2022
8)	MR. N N B CHOUDHURY	30-08-2022	To	06-09-2022
9)	MS. B CHOUDHURY	30-08-2022	To	07-09-2022
10)	MR. D SAHU	30-08-2022	To	06-09-2022
11)	MR A KAKOTI	02-09-2022	To	09-09-2022
12)	MR. H. BURAGOHAİN	02-09-2022	To	05-09-2022
13)	MR S SARMA	02-09-2022	To	26-10-2022
14)	MR D K DAS	12-09-2022	To	20-09-2022
15)	MR S HOQUE	03-09-2022	To	14-09-2022
16)	MS. B M CHETRI	07-09-2022	To	13-09-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 22-08-2022 TO 30-09-2022 (RELATING TO SPECIAL LIST(CRP(I/O), CRP AND MFA) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>TO BE SPOKEN TO</u></b>			
1 Bail Appln./348/2022	PRASANTA KUMAR DUTTA <b>Versus</b> THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR Z KAMAR MS R B DEB MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
<b><u>ADMISSION</u></b>			
2 CRP/52/2022 PART-HEARD, FIXED	DIPAK ROY AND 6 ORS <b>Versus</b> RAJ SEKHAR SAHA AND 3 ORS	MR. D CHAKRABARTY MR. D DEKA	MR R CHAKRAVORTY (R-1) MR. S D PURKAYASTHA (r-2) MS. S PHUKAN (r-2) S RABHA (R-1)
3 CRP(IO)/421/2018	ABDUL HAMID KHANDAKAR <b>Versus</b> RUMI BEGUM AND ANR.	MR. T U LASKAR MR. N DHAR MD. B HUSSAIN	MR H RAHMAN MR S HOQUE S I AKAND
4 CRP(IO)/110/2019	RUNUMI GOGOI SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
5 CRP/34/2022 CAVT. NO.03372/022, FIXED	ON THE DEATH OF KARUNA KAKATI ONE OF HIS LEGAL HEIR RADHA KAKOTI <b>Versus</b> CHANDRA KANTA KUMBHAKAR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR G BHARADWAJ FOR CAVEATOR
6 CRP/95/2022 FIXED	BASUDEV NEWAR AND ANR <b>Versus</b> JESMIN BORAH AND 2 ORS (A)	MR. B CHAKRAVARTY MR. S UPADHAY	MR. P SUNDI
<b><u>ORDERS</u></b>			
7 CO/3/2020 in MFA/257/2019	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> LALCHAND ALI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

	<b>WITH</b> MFA/257/2019	LALCHAND ALI <b>Versus</b> REGIONAL MANAGER and ANR	MR.N BARUA MR.S DAS MS.R T DAS MR.H GOGOI MS.D BARUA	MS.P DAS(R-1) MS.T DEKA(R-1)
8	CRP/73/2021 CAVT. NO.07192/021,	RUMA PAUL CHOWDHURY AND 2 ORS <b>Versus</b> JHANTU PAUL	R SARMAH MR H K NATH MR J BORAH	MR. A R SHOME MR A J GHOSH FOR CAVEATOR
9	MFA/75/2021	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> REJINA BEGUM AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A R AGARWALA MS. R LAILA MD. K ALI
	<b>WITH</b> I.A.(Civil)/862/2022 in MFA/75/2021	REJINA BEGUM AND 2 ORS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED	MR. A R AGARWALA	MS R D MAZUMDAR
10	MFA/123/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. C K S BARUAH SC, NF RLY
11	MFA/124/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) SC, NF RLY
12	MFA/132/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT.LTD <b>Versus</b> THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	MR. S K MEDHI SC, NF RLY
13	CRP/7/2022	JAYNAL ABEDIN AND 6 ORS <b>Versus</b> BIKI SAHU	MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS D DEVI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
14	MFA/16/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
	<b>WITH</b> I.A.(Civil)/255/2022 in MFA/16/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD.	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
15	CO/19/2022 in MFA/139/2021	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> SANU THAPA @ SANU MAYA LAMA AND 3 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MFA/139/2021	SANU THAPA @ SANU MAYA LAMA AND 2 ORS <b>Versus</b> SMTI. YANGCHEN PEMA AND ANR.	MR. A R AGARWALA MS. R LAILA MD. K ALI	MS. R D MOZUMDAR (R-2) MS. C MOZUMDAR (R-2) MR. S P SHARMA (R-2)
16	MFA/59/2022 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ALI ASHAD @ ABDUL ARSHAD ALI AND ANR	MS. C MOZUMDAR MR. S P SHARMA MRS. RITA DAS MOZUMDAR	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1)
17	CRP/64/2022	RAJESH TELI AND ANR <b>Versus</b> JAGADISH CHANDRA @ JOYDIP	MR N N UPADHYAYA MR. D K BAGCHI E. YANTHAN	MR. A R SHOME MR A J GHOSH
18	MFA/72/2022 WITH LCR	THE REGIONAL DIRECTOR EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS. <b>Versus</b> PRABHAT DUTTA	MS. A NEOG	MR. T DEURI MRS. R S DEURI MR U SAIKIA
19	MFA/78/2022 WITH LCR	LUKUMANI KALITA AND ANR. <b>Versus</b> THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR H GUPTA SC, NF RLY

20	CRP(IO)/109/2022 WITH LCR	DIVAKAR BOTHRA <b>Versus</b> RAM AWATAR MANIHAR	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	MR. B C DAS MR. A R SHOME
21	CRP(IO)/146/2022	ASHOK TARU DUTTA <b>Versus</b> ARINDAM DUTTA	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR G N SAHEWALLA MD ASLAM MR. S K GHOSH MR. P DEKA MS F AHMED MS. S. TODI MR H K SARMA MR. SHEELADITYA
22	I.A.(Civil)/839/2022 CRP 43/2020(D/O) in CRP/43/2020	ASHOK SARKAR <b>Versus</b> GAUTAM SARKAR	MR. S ALIM	MR. SHEELADITYA
23	I.A.(Civil)/2568/2022 in MFA/22/2011  <b>WITH</b> MFA/22/2011	NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. DILBOR SIKDAR  NATIONAL INSURANCE CO. LTD. <b>Versus</b> MD. DILBOR SIKDAR AND ANR	MRS. S ROY  MR. B C DAS MR. R C PAUL MRS. S ROY	MR. P K TALUKDAR MR P C SARMA MR. K R PATGIRI
<b><u>HEARING</u></b>				
24	Crl.A./133/2011 WITH LCR 4 FILES	DIPEN RAJKONWAR <b>Versus</b> STATE OF ASSAM	MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA	PP, ASSAM
25	Crl.A./163/2011 WITH LCR 4 FILES	NUR BAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR.S MUNIR MR.G DAS MR.A RAHMAN	PP, ASSAM
26	Crl.A./165/2011 WITH LCR 4 FILES	THE STATE OF ASSAM <b>Versus</b> GOPAL SARKAR	PP, ASSAM	MR.Z ALAM MS.B BAISHYA
27	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS <b>Versus</b> THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
28	Crl.A./170/2011 WITH LCR 3 FILES	AMAR ROY <b>Versus</b> STATE OF ASSAM	MR. S K JAIN MR H K BARUAH MR. D GOGOI MR. H SARMA MR. P C SARKAR MS. S SARMA	PP, ASSAM
29	Crl.A./193/2011 WITH LCR 3 FILES	THE STATE OF ASSAM <b>Versus</b> KHAIRUL ISLAM CHOUDHURY @ FAKRUL ISLAM,	PP, ASSAM	MR.F K R AHMED MR.A CHOUDHURY MRA A LASKAR
30	Crl.A./195/2011 WITH LCR 5 FILES	IMRAN ISLAM BORA <b>Versus</b> THE STATE OF ASSAM,	MR.P J SAIKIA MR.A K GUPTA MR.K BARUAH	PP, ASSAM
31	Crl.A./106/2012 WITH OFFICE NOTE, LCR 3 FILES	HASEN ALI <b>Versus</b> STATE OF ASSAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	PP, ASSAM
32	MFA/18/2014 WITH LCR , FIXED	SMTI JAHURA KHATUN and ANR <b>Versus</b> UNION OF INDIA	MR D C K HAZARIKA MR.Z HUSSAIN MR Z HUSSAIN MR.R C DAS MR.B BARMAN MRSB B AHMED	MR.A K SARKAR MR.U K GOSWAMI SC, NF RLY
<b><u>STAY MATTERS</u></b>				
33	CRP(IO)/351/2019 FIXED	INOO HAZARIKA <b>Versus</b> ROHIMA HAZARIKA AND 14 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. R P GUPTA
34	CRP(IO)/57/2021 FIXED	JEBAL ALI AND 6 ORS. <b>Versus</b> UTPALA BORA	MR. P K GARODIA MR H BETALA MR C KUMAR MR D SARMA	MR. A BARKATAKI MR P BHARDWAJ

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LEAVE NOTE OF ADVOCATES FOR 05/09/2022

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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,5th September 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II OR AT 3:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./27/2011 WITH LCR 2 FILES	UNION OF INDIA, <b>Versus</b> SUSHIL AGARWAL and 2 ORS,	H K DAS U K GOSWAMI	MR.M MAHANTA MS.R DEKA MR.R DUBEY
2	Crl.A./93/2012 WITH LCR 6 FILES	BENINDRA NATH BORAH <b>Versus</b> THE STATE OF ASSAM	MR.A C BORBORA MR.B P BORAH MISS.J R BORA MR.P KATAKI MR.D CHAKRABORTY MR.D BORAH MS.J BORAH	PP, ASSAM
	<b>WITH</b>			
3	Crl.A./101/2012	ANUP SARMA and ANR <b>Versus</b> THE STATE OF ASSAM	MR.D K BHATTACHARYYA MR. A K BHATTACHARYYA MR.K AGARWAL MR.A K CHOUDHURY MR.R J BARUA	PP, ASSAM
	<b>WITH</b>			
4	Crl.A./102/2012	DHIRENDRA NATH SARMA <b>Versus</b> THE STATE OF ASSAM	MR.R P SARMAH MR.A R TAHBILDAR MS.P SARMA MR.R ADHIKARY MISSH TERANGPI	PP, ASSAM
	<b>WITH</b>			
5	Crl.A./108/2012	ANANDA TALUKDAR, <b>Versus</b> THE STATE OF ASSAM,	MR.M CHOUDHURY MR.B BHAGAWATI MR.P K MUNIR	PP, ASSAM
6	Crl.A./377/2013 WITH LCR	KAMAL SAHA <b>Versus</b> STATE OF ASSAM	MR. B SARMA	PP, ASSAM
7	CRL.A(J)/87/2019 WITH LCR	TARUN ADHIKARY <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
8	CRL.A(J)/95/2019 WITH LCR AND P.B.	JIBON NEWAR <b>Versus</b> THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM

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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,5th September 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 3:50 PM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[THIS BENCH WILL SIT AT 3:50 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MACApp./346/2018	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	MR. R GOSWAMI (R4) MS. M SAIKIA (R4) MS. P BORTHAKUR (R4)
	<b>WITH</b> I.A.(Civil)/1514/2018 <b>in</b> MACApp./346/2018	RUP JYOTI KURMI <b>Versus</b> MST ANJUMA BEGUM AND 4 ORS	MR. S DUTTA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. C SHARMA MR. SIDHANT DUTTA	
2	MACApp./361/2018	SURESH SINGH <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LIMITED	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP
	<b>WITH</b> I.A.(Civil)/1595/2018 <b>in</b> MACApp./361/2018	SRI SURESH SINGH <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LIMITED	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	
3	MACApp./420/2018 FIXED	SMT BORNALI GOGOI <b>Versus</b> BAJAJ ALLIANZ GENERAL INSURANCE CO. AND 2 ORS	MR. M SARANIA MD. S U AHMED MS. SUSENTELA MS. I KEITZAR MR. C HANSE	MR. P HAZARIKA (R1) MR. H S BORAH (R1) MR D SAIKIA (R1)
4	MACApp./566/2018 FIXED	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MR T KALITA MS. M BORUAH MR. A KAKATI	MR. D C C PHUKAN (R1) MRS. S ROY (R1) MR. R GOSWAMI MS. J GOGOI (R1) MS. M SAIKIA MR. U BHATTACHARYA (R1) MS. P BORTHAKUR MR. T P DAS (R1)
	<b>WITH</b> I.A.(Civil)/2287/2018 <b>in</b> MACApp./566/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> ANJU DEVI AND 6 ORS	MR. B K PURKAYASTHA MS. M BORUAH	MR. D C C PHUKAN (R1) MS. J GOGOI (R1) MR. U BHATTACHARYA (R1) MISS S ROY (R1) MR. T P DAS (R1)

5	MACApp./563/2022	SMTI. PURABI DAS AND 2 ORS <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LIMITED AND ANR	MR. A R SHOME MS. N GOSWAMI MR A J GHOSH MR. S CHAUHAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
6	MACApp./617/2022 FIXED	SRI NRIPEN HAZARIKA <b>Versus</b> SRI GAHIN HAZARIKA AND 5 ORS	MR. S C BISWAS MS J BORAH SUSHMITA SENGUPTA MR. P S BISWAS MS A BORAH	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. P M TALUKDAR MR. R BAISHYA MS M BORCHETIYA MS A PARVEEN MS G M BORA
7	MACApp./618/2022 FIXED	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAİN
	<b>WITH</b> I.A.(Civil)/2653/2022 <b>in</b> MACApp./618/2022	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI SALEHA KHATUN AND 2 ORS	MD. A AHMED MS. M CHOUDHURY MS C BORAH	MR S C DAS MR P BURAGOHAİN
8	MACApp./620/2022 FIXED	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS	MR.S S SHARMA MS L SHARMA	MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARIF HUSSAIN MR. B J TALUKDAR MR. KUNAL CHOUDHURY MR.DITUL DAS
	<b>WITH</b> MC/2/2022 <b>in</b> MACApp./620/2022	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> BAHARUL ISLAM and 3 ORS	MR.S S SHARMA MS L SHARMA	MR.K SARMA MR.MOHIT BERIA MR.K M SARMA MS.KRISHNA MONI SARMA MR.ARIF HUSSAIN MR. B J TALUKDAR MR. KUNAL CHOUDHURY MR.DITUL DAS
<b>ORDERS</b>				
9	MACApp./246/2017 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI CHATRADHAR TALUKDAR and ANR	MRS. S ROY	MS L SHARMA MR.J JOHN MR. A BHATTACHARYYA
10	MACApp./865/2018 WITH LCR	SRI SANTOSH VERMA <b>Versus</b> SMTI JAYANTI MORAN and 5 ORS	MR. S S ROY MR. D SAUD MS. M MAHANTA	MRS. B ACHARYA (R-6) MR. R C PAUL (R-5) MR. A ACHARYA (R-6)
	<b>WITH</b> CO/33/2018 <b>in</b> MACApp./865/2018	THE NEW INDIA ASSURANCE CO. LTD <b>Versus</b> SMTI JAYANTI MORAN AND 5 ORS	MR. A ACHARYA MS B ACHARYYA	MR. R C PAUL MR. S SAHA
11	CO/13/2021 WITH LCR <b>in</b> MACApp./122/2020	NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SAMSUL HAQUE CHOUDHURY AND ANR.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR S DAS
	<b>WITH</b> MACApp./122/2020	SAMSUL HAQUE CHOUDHURY <b>Versus</b> SWEETY ZOHLMANGLAHI and ANR	MR. S DAS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
12	MACApp./132/2021 WITH LCR(PHOTOCOPY), FIXED	SHRIRAM GENERAL INSURANCE CO. LTD. <b>Versus</b> MISS CHIMI PATGIRI AND 2 ORS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA	MR. A Z AHMED
	<b>WITH</b> I.A.(Civil)/223/2022 <b>in</b> MACApp./132/2021	MISS CHIMI PATGIRI <b>Versus</b> SHRIRAM GENERAL INSURANCE CO. LTD.	MR. M HUSSAIN	MR. R GOSWAMI
13	MACApp./212/2021 WITH LCR	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SIMA DAS AND 4 ORS	MR. A J SAIKIA MR G S BORO	MR. S C BISWAS MR. A SATTAR (R-3) MR. U GOSWAMI

	<b>WITH</b> I.A.(Civil)/1462/2021 <b>in</b> MACApp./212/2021	UNITED INDIA INSURANCE COMPANY LIMITED <b>Versus</b> SIMA DAS AND 4 ORS	MR. A J SAIKIA MR G S BORO	
14	I.A.(Civil)/2179/2022 <b>in</b> MACApp./271/2021	ARCHANA MEDHI AND 3 ORS. <b>Versus</b> ORIENTAL INSURANCE COMPANY LTD.	MR. M HUSSAIN	MS. R D MOZUMDAR
	<b>WITH</b> MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. M HUSSAIN (R1-R3, R4)
	<b>WITH</b> I.A.(Civil)/1863/2021 <b>in</b> MACApp./271/2021	ORIENTAL INSURANCE COMPANY LTD. <b>Versus</b> ARCHANA MEDHI AND 5 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
15	I.A.(Civil)/2369/2022 <b>in</b> MACApp./267/2010(D/O) <b>in</b> MACApp./267/2010	MRS. MANJU DEVI MORE AND 2 ORS <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR R HUSSAIN MR A A AHMED	MR C PHUKAN
	<b>WITH</b> I.A.(Civil)/112/2016	SRI OM PRAKASH MORE <b>Versus</b> NATIONAL INSURANCE CO. LTD.	MR.R HUSSAIN MS.G SUTRADHAR MR.A GOGOI MR.M CHOUDHURY MR.J ROY	MR. B K PURKAYASTHA MR. B K PURKAYASTHA MR. M MAHANTA (R2 AND 3) MR. P K MUNIR (R2 AND 3) MR. C PHUKAN MS K DEKA MR. V A CHOWDHURY (R2 AND 3) MS M BARUAH MR M NEOG
	<b>WITH</b> I.A.(Civil)/475/2018	OM PRAKASH MORE <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R HUSSAIN MS G SUTRADHAR MS. P SEN	
	<b>WITH</b> I.A.(Civil)/2370/2022	MANJU DEVI AND 2 ORS. <b>Versus</b> NATIONAL INSURANCE CO. LTD.. AND. 3 ORS.	MR. R HUSSAIN MR A A AHMED	MR C PHUKAN
	<b>WITH</b> I.A.(Civil)/2371/2022	MRS. MANJU DEVI MORE AND 2 ORS <b>Versus</b> NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R HUSSAIN	MR C PHUKAN

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